



File No.IT-11041/2021/eProcure-FSSAI  
Food Safety and Standards Authority of India  
MINISTRY OF HEALTH AND FAMILY WELFARE  
FDA BHAWAN, (Near Bal Bhawan), KOTLA ROAD,  
New Delhi – 110002



Dated, the 28<sup>th</sup> January, 2021

**MINUTES OF THE PRE-BID MEETING**

**Subject: Inviting Bids for Design, Development and Implementation of Software Application 'Food Imports Exports Clearance System' (FIECS) and its Operation & Maintenance Support Service**

This is with reference to the Tender Document No. IT-11041/2021/eProcure-FSSAI dated 20<sup>th</sup> January, 2021 issued by the Food Safety and Standards Authority of India inviting online bids from the experienced and well established bidders for "Design, Development and Implementation of Software Application 'Food Imports Exports Clearance System' (FIECS) and its Operation & Maintenance Support Service" in compliance of terms and conditions stipulated in the tender document. Pre-Bid Meeting was held on Wednesday, the 27<sup>th</sup> January, 2021 in FDA Bhawan, Kotla Road, New Delhi-110 002 and also conducted in virtual mode through video conferencing wherein various issues were observed/discussed with the prospective bidders present/joined virtually in this meeting. Brief record of pre-bid meeting and issues raised in writing is at Annexure - A for information of all concerned.

2. **The last date and time for submitting bids Online is the same and no change has been proposed for the same.**

3. All concerned may please see for information and ensure action accordingly. All other terms and conditions mentioned in the Tender remains unchanged except as mentioned in minutes/brief record of pre-bid meeting at Annexure-A below.

(INFORMATION TECHNOLOGY DIVISION)  
FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA

## File No.IT-11041/2021/eProcure-FSSAI

**Subject: Inviting Bids for Design, Development and Implementation of Software Application 'Food Imports Exports Clearance System' (FIECS) and its Operation & Maintenance Support Service**

**BRIEF RECORD OF PRE-BID MEETING FOR THE SUBJECT HELD ON 27-01-2021**

This pertains to Inviting Bids for Design, Development and Implementation of Software Application 'Food Imports Exports Clearance System' (FIECS) and its Operation & Maintenance Support Service. As per condition of the online Tender Document, pre-bid meeting was held on 27<sup>th</sup> January, 2021 in FDA Bhawan, Kotla Road, New Delhi-110 002 and also in virtual mode through video conferencing wherein various issues were observed/discussed with the prospective bidders present/joined virtually in this meeting in presence of following:

- (i) Dr. Amit Sharma, Director (Import)
- (ii) Mrs. Lily Prasad, CTO-IT, FSSAI
- (iii) Mr. Deepak Kumar, Consultant (IT)
- (iv) Mr. Pawan Verma, Project Coordinator (FICS, FSSAI)
- (v) Mr. A K Chanana, Head (IT)/CITO, FSSAI

2. During the pre-bid meeting the under mentioned probable Bidders were also present: -

- (i) M/s Daffodil Software Private Limited, Gurugram - 122001, Haryana
- (ii) M/s S.S.B. Digital Pvt. Ltd.; Ahmedabad 380052, Gujarat
- (iii) M/s Planet E-Com Solutions Pvt. Ltd., Peera Garhi, New Delhi 110087
- (iv) M/s Orbit Techsol India Pvt Ltd., New Delhi
- (v) M/s Amity Software Systems Limited, Noida - 201307, Uttar Pradesh
- (vi) M/s CMS Computers Ltd., New Delhi
- (vii) M/s 3i-Infotech; Gurugram, Haryana; Noida, Uttar Pradesh 201301
- (viii) M/s Collabera Technologies Private Limited; Noida, Uttar Pradesh 201309
- (ix) M/s RV Solutions Pvt. Ltd., Noida-201301, Uttar Pradesh
- (x) M/s Liferay India Private Limited, Bengaluru, Karnataka 560103
- (xi) M/s C-Net Infotech Pvt. Ltd., Bhopal - 462016 (MP)
- (xii) M/s NeoSoft Technologies, Noida Uttar Pradesh / Pune, Maharashtra  
etc.

2. The probable bidders/ reps of a few agencies raised various queries and made few suggestions in the Tender Document and also sought clarification w.r.t. a few issues to enable them to submit their bids. The same are appended below for reference in detail:



**File No:** IT-11041/2021/eProcure-FSSAI

**Pre-Bid Queries Response Document**

**Design, Development and Implementation of Software Application ‘Food Imports Exports Clearance System’ (FIECS) and its Operation & Maintenance Support Service  
for  
Food Safety and Standards Authority of India (FSSAI)**

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**FIECS Tender – Pre-Bid Meeting on 27<sup>th</sup> January 2021 (2-4 PM)**

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**FIECS Tender – Pre-Bid Meeting on 27<sup>th</sup> January 2021 (2-4 PM):  
Requests Received through email and during pre-bid Meeting  
Response Sheet**

Sr. No.	Organisation	Page No.	Point No.	Clause as per Tender document	Clarification/ Query Sought	Pre-Bid Query Response
1.	S.S.B. Digital Pvt. Ltd.; 308, Heritage Plaza, Opp. Gurukul, Drive-in Road, Ahmedabad 380052, Gujarat, India	Not referred	-	-	We request your convenient date and time for site visit to study existing system.	Site-visit time was allotted till 25 <sup>th</sup> January, 2021. However, the work-flow and other details of existing application was demonstrated during Pre-Bid meeting held on 27 <sup>th</sup> January, 2020 (2-4 PM). Copy of the Presentation provided for reference.
2.	S.S.B. Digital Pvt. Ltd	9	3(B)	Current FSSAI online software application, Food Import Clearance System (FICS) needs to be upgraded with new look, feel with new functionalities and technology. The software application needs to be developed with its Content Management System using open source tools / technology using micro-services, so that day-to-day activities of updating the same can be managed at Admin Dashboard.	If Current System is to be updated then Source code will be provided or not?	No. It will be new version of the application to be developed afresh in Open Source technologies with new functionalities, with new work flow, features and so the existing source code will not be shared.
3.	S.S.B. Digital Pvt. Ltd	Not referred	-	-	Is your current system completely digital?	Yes, the existing version of application is completely Online but is not scalable.

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4.	S.S.B. Digital Pvt. Ltd	12	8 (sub point no 5)	Integration with Indian Food Laboratory Network (INFoLNET) for sample testing & Reporting test results; automatic selection of Labs in INFoLNET for testing FICS samples	Detailed description for sub point no. 5 required.	<p>INFoLNET is an IT based system for Lab Management System since the collection of sample by Food Safety Officer (FSO) till test report is generated by the Food Analyst. Linking of this major base Lab Management Module with other micro modules like Food Imports Clearance System (FICS), Surveillance, Risk etc. is required to be done.</p> <p>All the food labs would get connected through INFoLNET either by LIMS (Laboratory Information Management System) available with the Labs or Lab Management Module Presently the FICS system is integrated with INFoLNET and is under testing phase, the same needs to be incorporated in new version of application.</p>
5	S.S.B. Digital Pvt. Ltd.	13	8 (sub point no 20)	Field visit provision by the appointed FSSAI Inspector for Physical Inspection & Collection of Sample(s).	Is physical inspection report is submitted digitally in current system?	Yes, visual inspection report is submitted Online in existing version of the application.
6.	Planet E-Com Solutions Pvt. Ltd.	18	a	Technical Specifications	Open Source Technologies like Java, Angular 9, Spring Boot, Hibernate 5.3.7 or latest and PostgreSQL 13 or latest for database, Tomcat 9, etc. to	Preference Open Source Technologies like Java, Angular 9, Spring Boot, Hibernate 5.3.7 or latest and PostgreSQL 13 or EDB

Sr. No.	Organisation	Page No.	Point No.	Clause as per Tender document	Clarification/ Query Sought	Pre-Bid Query Response
					be decided subsequently before award of Work Order. Use of Open Source technologies is a must. Please accept Dot net technology also.	Any Open-source technology will be preferred.
7	Planet E-Com Solutions Pvt. Ltd.	18-19	11.2	Annual Turnover:	An agency must have annual turnover of minimum Rs.8 crores per year during any three out of four consecutive financial years (FY2016-17, FY2017-18, FY2018-19 and FY2019-20).	No Change proposed
8.	Orbit Techsol India Pvt Ltd. A-8, FIEE, C.Lal Chowk, Okhla Phase-II, New Delhi-110020	10		The proposed system needs to be using Docker for Microservices or use Container as a Service for high availability and to be hosted on the GoI National Cloud 'Meghraj' or any Cloud Infrastructure Service Provider as communicated by the FSSAI at the time of hosting.	Kindly confirm System COTS and Infrastructure on cloud will be provided by FSSAI for proposed system.	For Cloud Infrastructure will be provided by FSSAI. Application will be cloud-based. Software used will be Open-source and no proprietary software to be used.
9.	Orbit Techsol India Pvt Ltd. A-8, FIEE, C.Lal Chowk, Okhla Phase-II, New Delhi-110020	10		New System must be able to take higher concurrent users traffic as in future, there might be requirement for more ports for import/export of food items. The proposed system must be scalable for incorporating new modules & requirements for integration with multiple countries alerting	Please confirm No of user's: 1. Internal user's 2. External user's 3. Concurrent user's and average number of concurrent increment per year in future.	Internal Users – 500 External Users – 2500 Concurrent Users – 3,000+ Average No. of Concurrent Increment – 1,000 per year approximately

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				for any kind of risk management etc.		
10.	Orbit Techsol India Pvt Ltd. A-8, FIEE, C.Lal Chowk, Okhla Phase-II, New Delhi-110020	13	8b	FSSAI wishes to implement an analytics platform at a later stage. Vendors need to suggest a platform which shall best suit the MIS requirements of FSSAI and stakeholders. The system should be designed keeping this requirement in mind. However, the implementation of such platform shall be <b>out of scope in this version.</b>	Please confirm vendor scope is limited to suggest the BI Tool only.	Just suggesting BI Tool and to provide analytics and visualisation from the used DB in the initial phase.
11.	Orbit Techsol India Pvt Ltd. A-8, FIEE, C.Lal Chowk, Okhla Phase-II, New Delhi-110020	14-15	Integration with e-Sanchit and External Interfaces	The Central Board of Indirect Taxes & Customs (CBIC) has launched e-Sanchit (e-Storage and Computerized Handling of Indirect Tax Documents) for paperless processing, uploading of supporting documents, to facilitate the trading across Borders.	Please confirm Department will be the SPOC for all Integration with third party and other department with proposed system.	FSSAI Nodal Official will be the SPOC or all kind of coordination and interaction with other Department Technical Team
12.	Orbit Techsol India Pvt Ltd. A-8, FIEE, C.Lal Chowk, Okhla Phase-II, New Delhi-110020			An API based web service may be required to communicate with e- Sanchit Portal in order to access documents uploaded by importers.  a) Customs (IceGate & e-Sanchit): b) National Logistics Portal: c) INFoLNeT:		Nodal Person of the FSSAI will be coordinating for all kinds of APIs; integration with existing FSSAI or outside software applications.

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				d) Food Safety Alert Portal e) FoSCoS		
13.	Orbit Techsol India Pvt Ltd. A-8, FIEE, C.Lal Chowk, Okhla Phase-II, New Delhi-110020	21	13. Opening and Evaluation of Bids: A. Evaluation of Bids:	Experience on developing eGovernance Portals/ Software applications for Government Sector or PSUs. <b>Latest four or more projects</b> to be mentioned in chronological order with value of the project. 5 marks for each project. Documentary proof to be attached for the nature of the project, relevance to current functional needs, project value. Client will determine the extent of marks that would be awarded.	In view to ensure better participation of competent bidders, kindly consider the modification of this clause as: (ii) Experience on developing eGovernance Portals/ Software applications / <b>IT related Projects</b> for Government Sector or PSUs. <b>Latest four or more projects</b> to be mentioned in chronological order with value of the project. 5 marks for each project. Documentary proof to be attached for the nature of the project, relevance to current functional needs, project value. Client will determine the extent of marks that would be awarded.	As requested for clarification regarding experience clause in Section (ii) and (iii) of the Tender Document, it is submitted that four projects/ application mean two accomplished and two to be accomplished/ ongoing.  All project experience shown as part of bid submission to be GoI/States Govts./PSUs/ Autonomous Bodies
14.	Orbit Techsol India Pvt Ltd. A-8, FIEE, C.Lal Chowk, Okhla Phase-II, New Delhi-110020	21		Experience relevant to this engagement to be mentioned in a maximum of four engagements that are ongoing and have been successfully met SLA relevant to criteria to be given in tabular form. Methodology justifying - (i) Open-source Technology	In view to ensure better participation of competent bidders, (Because company may have done project in different technology stack, cloud, IT Project related services.) kindly consider the modification of this clause as:	As requested for clarification regarding experience clause in Section (ii) and (iii) of the Tender Document, it is submitted that four projects/ application mean two accomplished and two to be accomplished/ ongoing.



Sr. No.	Organisation	Page No.	Point No.	Clause as per Tender document	Clarification/ Query Sought	Pre-Bid Query Response
				<p>Expertise; Project Management and development environment capability; to be mentioned by the bidder, - 4 marks</p> <p>(ii) System Architecture and SLA Management Capabilities - 4 marks</p> <p>(iii) Team Strength proposed and project deployment plan, proposed timelines, Value Proposition, - 4 marks</p> <p>(iv) Experience in data migration capabilities from MS SQL to PostgreSQL / PostgreSQL EDB - 2 marks</p> <p>(v) Experience of working on Cloud-based Microservices, Docker and Using Containers, - 4 marks</p> <p>Quality Assurance, Security Auditing and Load Balancing Techniques, IT Operations and security etc. to be tabulated for projects used. - 2 marks</p>	<p>Experience relevant to this any <b>IT related project</b> engagement to be mentioned in a maximum of four engagements that are ongoing/<b>Completed in any Technology</b> and have been successfully met SLA relevant to criteria to be given in tabular form. Methodology justifying -</p> <p>(i) Open-source /<b>Other Technology</b> Expertise; Project Management and development environment capability; to be mentioned by the bidder, - 4 marks</p> <p>(ii) System Architecture and SLA Management Capabilities - 4 marks</p> <p>(iii) Team Strength proposed and project deployment plan, proposed timelines, Value Proposition, - 4 marks</p> <p>(iv) Experience in data migration capabilities from MS SQL to PostgreSQL / PostgreSQL EDB / <b>other Database</b> - 2 marks</p> <p>(v) Experience of working on Cloud-based Microservices, Docker and Using Containers, / <b>Equivalent</b> - 4</p>	<p>All project experience shown as part of bid submission to be GoI/States Govts./ PSUs/ Autonomous Bodies</p>

Sr. No.	Organisation	Page No.	Point No.	Clause as per Tender document	Clarification/ Query Sought	Pre-Bid Query Response
					marks (vi) Quality Assurance, Security Auditing and Load Balancing Techniques, IT Operations and security etc. to be tabulated for projects used. - 2 marks	
15.	Orbit Techsol India Pvt Ltd. A-8, FIEE, C.Lal Chowk, Okhla Phase-II, New Delhi-110020		General	Consortium for Bid	In view to ensure better participation of competent bidders <b>Please allow Consortium in bid.</b>	No provision of Consortium and out-sourcing or sub-letting to any other agency.
16.	Orbit Techsol India Pvt Ltd. A-8, FIEE, C.Lal Chowk, Okhla Phase-II, New Delhi-110020		General	"File No.IT-11041/2021/eProcure- FSSAI-Design, Development and Implementation of Software Application 'Food Imports Exports Clearance System' (FIECS) & its Operation & Maintenance Support Service"	Keeping in view of the above & to ensure better participation of competent bidders, kindly consider the modification of clauses, Request you to please extend the tender minimum 2 weeks plus from the date of Corrigendum.	No change proposed
17.	Amity Software Systems Limited, Noida, Uttar Pradesh	18-19	11.1.(ii)	(ii) The agency/firm should have expertise in (a) IT related Project Management, (b) IT related task related to Service Level Agreement, (c) eGovernance Applications development for Government applications, (d) IT Infrastructure Planning and sizing, (e) IT Operation and Security related issues, (f) Data Migration from one platform to another; and (g) Quality Testing of the application assignments,	We kindly request you to amend it as :-  The agency/firm should have expertise in software development for Govt./PSU/State Government/International or Private bodies.	All project experience shown as part of bid submission to be GoI/States Govts./ PSUs/ Autonomous Bodies

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				(h) experience of working applications in present day technologies using microservices, Dockers/Containers. The agency may specifically mention all issues as mentioned in para (i) above.		
18.	Amity Software Systems Limited, Noida, Uttar Pradesh	22	(ii)	Experience on developing eGovernance Portals/ Software applications for Government Sector or PSUs. Latest four or more projects to be mentioned in chronological order with value of the project. 5 marks for each project. Documentary proof to be attached for the nature of the project, relevance to current functional needs, project value. Client will determine the extent of marks that would be awarded	We Kindly request you to amend it as :- Work order/Experience on developing eGovernance Portals/ Software applications for Government Sector or PSUs. Latest three or more projects to be mentioned in chronological order with value of the project. 5 marks for each project. Documentary proof to be attached for the nature of the project, relevance to current functional needs, project value.	All project experience shown as part of bid submission to be GoI/States Govts./ PSUs/ Autonomous Bodies
19.	Amity Software Systems Limited, Noida, Uttar Pradesh	22	(iii)	Experience relevant to this engagement to be mentioned in a maximum of four engagements that are ongoing and have been successfully met SLA relevant to criteria to be given in tabular form. Methodology justifying - (i) Open-source Technology Expertise; Project Management and development environment capability; to be mentioned by the bidder, - 4 marks (ii) System Architecture and SLA	We kindly request you to amend it as :- The agency/firm should have experience in four software development projects for Govt./PSU/State Government/International or Private bodies.	All project experience shown as part of bid submission to be GoI/States Govts./ PSUs/ Autonomous Bodies

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				<p>Management Capabilities – 4 marks</p> <p>(iii) Team Strength proposed and project deployment plan, proposed timelines, Value Proposition, - 4 marks</p> <p>(iv) Experience in data migration capabilities from MS SQL to Postgre SQL / Postgre SQL EDB – 2 marks</p> <p>(v) Experience of working on Cloud-based Micro services, Dockers and Using Containers, - 4 marks</p> <p>(vi) Quality Assurance, Security Auditing and Load Balancing Techniques, IT Operations and security etc. to be tabulated for projects used. – 2 marks</p>		
20	R V Solutions Pvt. Ltd New Delhi		<b>9</b>	The software application needs to be developed with its Content Management System using open source tools / technology using micro-services, so that day-to-day activities of updating the same can be managed at Admin Dashboard.	Any specific CMS to be used?	Agency may elaborate which CMS that will be provided by the agency. The agency may use its own customized CMS based on development platform
21	R V Solutions Pvt. Ltd		<b>11</b>	Performance Tracker Dashboard: There is no functionality exist in system to track the performance of field officers.	Please elaborate the functionality.	There may be a dash board that provides count-data and statistics about number of clearances, no. of inspections, visual inspection done which may result in the performance of that port or the Point of entry. Parameters will be communicated at

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						22the SRS time but functionality needs to be provided.
22	R V Solutions Pvt. Ltd		11	Multi Lingual Support: Present application is supporting only English language, there may be a need to have multi-lingual support.	Who will provide the multilingual content?	The site must be bi-lingual. However, Hindi version translated content will be provided by FSSAI
23	R V Solutions Pvt. Ltd		12	API based integration to view the documents uploaded by stakeholders, etc.	How many API is needed?	Depends upon requirement but may be similar to one another with a few fields missing or included.
24	R V Solutions Pvt. Ltd		12	API based integration to view the documents uploaded by stakeholders, etc.	API to be developed by bidder?	Yes
25	R V Solutions Pvt. Ltd			General	Who will bear the cost of Security Audit?	FSSAI will get the security audit done but fixing vulnerabilities and providing solution to be the responsibility of the short-listed agency.
26	R V Solutions Pvt. Ltd			General	Who will bear the cost of STQC Audit?	FSSAI but fixing vulnerabilities and providing solution to be the responsibility of the short-listed agency.
27	R V Solutions Pvt. Ltd		17	Development of User-friendly Mobile APP [both android and iOS base to work on Apple/MaC (OS)] basing Module I	Which type of mobile app required - Hybrid or Native App? Any specific technology to be used?	Hybrid but workable on Android as well as on iOS
28	R V Solutions Pvt. Ltd			General	Any specific requirement in BI Tool?	Tool compatible with application may be suggested but basic analytics and visualisations based on DB Capabilities to be provided.
29	R V Solutions Pvt. Ltd		13	Search engine optimization with defined keyword. The result of SEO should come under top 5.	Do you want the Full time advance level SEO?	Preferably

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30	R V Solutions Pvt. Ltd		13	A ChatBot Facility is useful for interaction between FBOs and FSSAI officials.	Is live chat required?	Not at the initial level but Chatbot as a Service of NIC Cloud or any third party open-source tool may be used based on FAQs of the FIECS. Content will be provided by FSSAI.
31	R V Solutions Pvt. Ltd		16	All features present in the existing FICS with provision of integration with Export Portals of other Departments like EIC, APEDA, etc. as deemed fit.	Please specify the list of modules in existing FICS application	Copy of the Presentation is being shared with the upload.
32	R V Solutions Pvt. Ltd		17	Provision for development and/or integration of Portal for Exports viz. Export Inspection & Certification System	Please specify the list of features of Portal for Exports.	Shared in the presentation document
33	R V Solutions Pvt. Ltd			General	STQC audit to be considered during AMC?	STQC / Security Audit will be done as and when to be done but the agency needs to fix vulnerabilities if reported.
34	R V Solutions Pvt. Ltd			General	Security audit to be considered during AMC?	STQC / Security Audit will be done as and when to be done but the agency needs to fix vulnerabilities if reported.
35	R V Solutions Pvt. Ltd			General	SSL is the responsibility of the bidder? What type of SSL is required?	SSL will be provided by the FSSAI
36	R V Solutions Pvt. Ltd			General	If any type of hardware is required?	Cloud Infra of NIC, National Cloud 'Meghraj' or any other may be used and will be provided by FSSAI
37	R V Solutions Pvt. Ltd			General	If yes, please confirm the specification and configuration of the same?	Will be shared at the time of SRS Document preparation
38	R V Solutions Pvt. Ltd		9 (3b)	The software application needs to be developed with its Content Management System using open source tools / technology using micro-services, so that day-to-day	What are the requirements of technical micro services that need to be developed on the revamping of the FICS?	Application to be developed as micro-services for each module. To be part of SRS Document preparation.

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				activities of updating the same can be managed at Admin Dashboard.		
39	R V Solutions Pvt. Ltd			The proposed system to be hosted on the GoI National Cloud 'Meghraj' or any Cloud Infrastructure Service Provider as communicated by the FSSAI at the time of hosting.	Is the vendor only expected to provide hosting support on Meghraj post development?	Hosting to be done on Staging environment and for uploading on Production may be carried out by FSSAI and will be part of SRS document preparation.
40	R V Solutions Pvt. Ltd			SEO	Has the SEO expectation to be met as per prior defined search engine results at time of go live?	Yes
41	R V Solutions Pvt. Ltd		15 (2)	External interfaces	Are external interfaces to be developed as a 2 way process or just for sending information to those external system - if the former then what information has to be imported back into FiCS ?	May be 2-way process. Will be part of SRS preparation
42	R V Solutions Pvt. Ltd		Pg no. 19-11.1 (ii)d	The agency/firm should have expertise in (d) IT Infrastructure Planning and sizing	what is the expertise that needs to be kept ready for Infrastructure sizing and planning?	Cloud Resource System Administrator to share requirement of resources, backup, load-balancer and DR part etc.
43	R V Solutions Pvt. Ltd		23	Financial Bid	Will the cost of addition of Module 3 affect the L1 vendor selection ?	For comparison purpose, cot of all 3 modules will be taken into account as mentioned in the Tender Document.
44	R V Solutions Pvt. Ltd		29 (19)	Operations & Maintenance (O&M) of revamped FIECS Portal	What are the enhancements that are expected as part of support or will be treated as a CR ?	CRs and minor new requests to be carried out
45	R V Solutions Pvt. Ltd		35 (35)	Documents to be Submitted	Is the list of CV and PPT to be also submitted as part of proposal response or to be given later?	For presentation, one will be informed but the CVs of team may please be shared.

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46	R V Solutions Pvt. Ltd		41	Annexure III	If we give details of completion certificate only for import / Export related then will a low count affect our bid evaluation ?	The TEC will decide.
47	ESDS Software Solution Pvt. Ltd.	ChatBot Facility Requirement	13	A ChatBot Facility is useful for interaction between FBOs and FSSAI officials. An AI-driven ChatBot is proposed to be built in FIECS using established frameworks or development (non-coding) platforms depending on the features to respond queries based on FAQs that can simulate a user conversation with a natural language through messaging applications and ultimately saves our time, money, and gives better customer satisfaction	Pl define the scope of chatbot ? Will it be basic FAQ based single language chatbot ? Will it be integrated with any system internal/external ?	It may be basic FAQ Chatbot to start with. The agency may used Chatbot as a service of NIC Cloud Infra or any third party chatbot tool may be used.
48	ESDS Software Solution Pvt. Ltd.	Implementation Scope		Other Support Requirements	Are the resources required to be deployed during the project life cycle? Or are they required to be deployed post go-live during the AMC period?	During AMC period, optimum manpower to be deployed. Will be as per terms and conditions of O&M.
49	ESDS Software Solution Pvt. Ltd.	Technical Specification		The platform will have interfacing capabilities through APIs / Web Services with the required modules in future for any kind of integration.	If integration is envisaged will the organization provide API or bidder needs to develop them? Also pl clarify the number of such API's	Already responded.
50	ESDS Software Solution Pvt. Ltd.	Technology Specification			How many third party applications would be required to be integrated with the new	Already responded.



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					web portal / website? Pl list out their technical details also	
51	ESDS Software Solution Pvt. Ltd.	Technical Specification		General	Whether the cost of hosting environment, datacenter facilities, license of system software (such as operating system, RDBMS, SMS system, any other tool) and hardware required for hosting the application will be borne by the FSSAI	Yes, Already responded.
52	ESDS Software Solution Pvt. Ltd.	Scope of Maintenance		Portal Maintenance/ uploading requirements on the portal	Is the web portal / website required to be hosted at the bidder's end?	Yes on staging Server.
53	ESDS Software Solution Pvt. Ltd.	Scope Of Maintenance		Portal Maintenance/ uploading requirements on the portal	Kindly confirm the expected backup space and type to be proposed	As per terms and conditions of O&M.
54	ESDS Software Solution Pvt. Ltd.	Implementati on Scope		Other Support Requirements	Are the resources required to be deployed during the project life cycle? Or are they required to be deployed post go-live during the AMC period?	Already responded.
55	ESDS Software Solution Pvt. Ltd.	Implementati on scope		Other Support Requirements	Kindly confirm the retention policy/period of backup data	As per GoI policy
56	ESDS Software Solution Pvt. Ltd.	General		General	Kindly confirm total number of concurrent users.	Already responded
57	ESDS Software Solution Pvt. Ltd.	General		Training	Please share training locations for all of your offices. How many training session are require for each location?	To be decided during SRS document preparation
58	ESDS Software Solution Pvt. Ltd.	General			How many officials would be there for the training?	Bidder may decide
59	ESDS Software Solution Pvt. Ltd.	General			If the training sessions have to be online/via video conferencing -	Both way Online/Offline

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					How many employees will join video conference in each session?	
60	ESDS Software Solution Pvt. Ltd.	General		General	Do you need Web application firewall?	Yes, as per GCC Provider, part of Cloud Infra
61	ESDS Software Solution Pvt. Ltd.	General		General	Is the system in English, Bilingual or Multi lingual ? Also all the content in English, or any other language will be provided by organization or is it bidders responsibility	Bi-lingual, at present
62	ESDS Software Solution Pvt. Ltd.	Key Requirement		Key Requirement	Does the Admin module (CMS) also have to be multi-lingual ?	Bilingual
63	ESDS Software Solution Pvt. Ltd.	General		General	Do you need any specific CMS (Content Management System) or COTS (Commercial off the Shelf) ? Please specify name.	Already mentioned
64	ESDS Software Solution Pvt. Ltd.	General		General	All hardware/ software resources for DC & DR services would be provided by the FSSAI Please confirm.	Yes
65	ESDS Software Solution Pvt. Ltd.	General		General	Do you have any existing domains which need to be transferred to us?	Yes
66	ESDS Software Solution Pvt. Ltd.	General		General	Do you want us to maintain or renew any of your domains?	Portal maintenance
67	ESDS Software Solution Pvt. Ltd.	General		General	Kindly specify which database is currently in use along with the version	Included in the Presentation File
68	ESDS Software Solution Pvt. Ltd.	General		General	Do you need both STQC and CERTIN audits?	Yes
69	ESDS Software Solution Pvt. Ltd.	General		General	For security audits (STQC) kind share the below information: 2.1. Who will bare the charges	Already mentioned.

Sr. No.	Organisation	Page No.	Point No.	Clause as per Tender document	Clarification/ Query Sought	Pre-Bid Query Response
					of Security Audit? 2.2. Number of Security audits need to be performed and at what interval? 2.3. We assume that STQC and Cert-in empanelled vendor can perform the security audits. Please confirm.	

\*\*\*\*\*

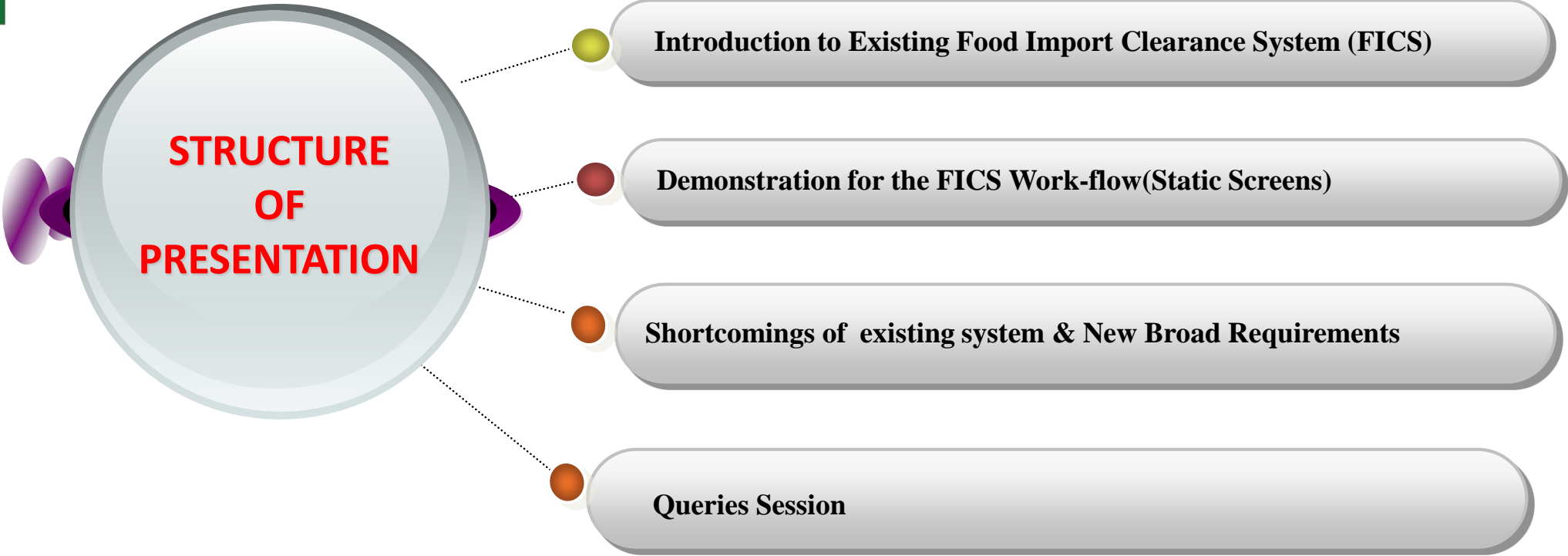


*Inspiring Trust, Assuring Safe & Nutritious Food*  
Ministry of Health and Family Welfare, Government of India

# FICS

## FOOD IMPORTS CLEARANCE SYSTEM

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**STRUCTURE  
OF  
PRESENTATION**

**Introduction to Existing Food Import Clearance System (FICS)**

**Demonstration for the FICS Work-flow(Static Screens)**

**Shortcomings of existing system & New Broad Requirements**

**Queries Session**

# What is FICS?



- **The Import clearance system is an single window Integrated Web based System for the Process of Clearance of Imported Food into India.**
- The imports of food products into India is monitored by FSSAI. The FSSAI has published various regulations & notifications, which have to be followed while importing food products. If the food product is not as per FSSAI regulations, the consignment will be rejected and will not be allowed in India.

## Process for importing food products into India:

- **Step 1** Apply for clearance in ICEGATE where RMS is integrated.
- **Step 2** Forwarded to FSSAI through Single window for clearance on FICS
- **Step 3** Document scrutiny, Visual inspection & Laboratory analysis by FSSAI
- **Step 4** Food product is either cleared or rejected

# What is FICS?



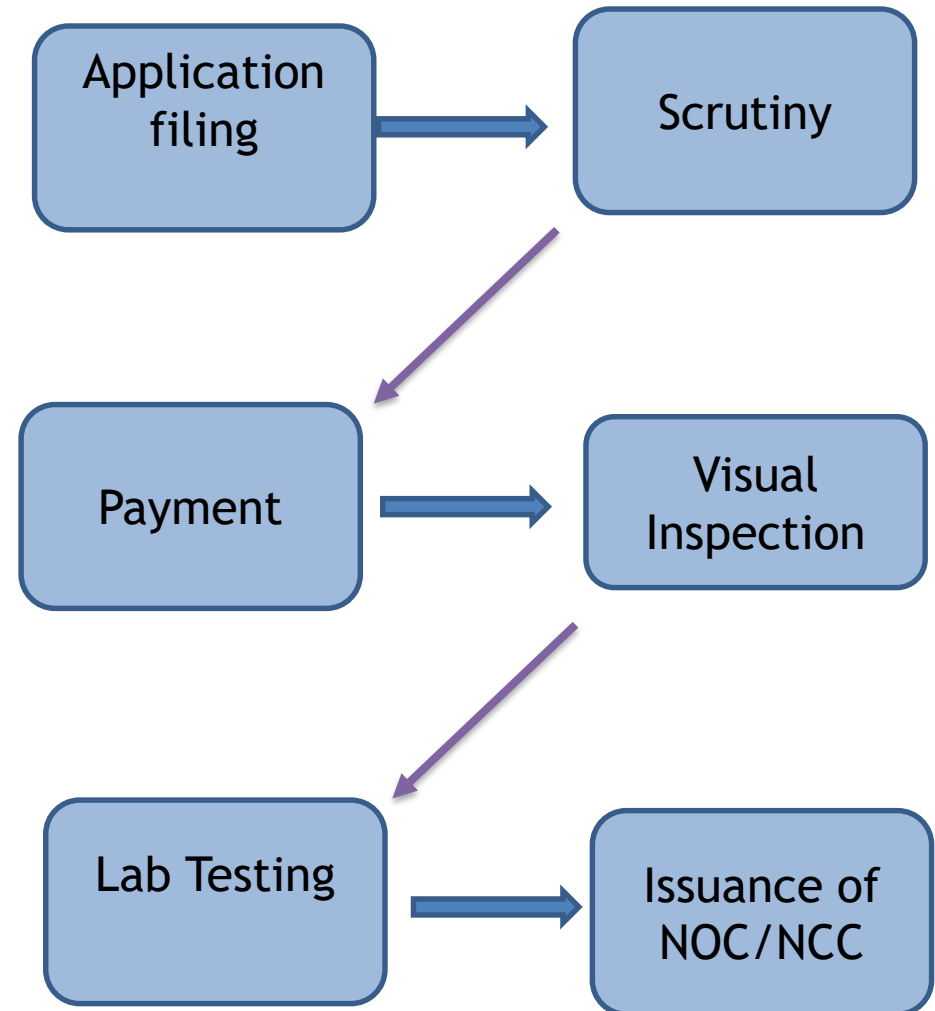
## The system facilitates the following:

- Registration of CHA & Importer
- Approval of CHA Registration by FSSAI Authorized Officer
- Application submission by CHA /Importer for No Objection Certificate (NOC)
- Online Payment of Fees for visual inspection & analysis of Samples by CHA / Importer
- Assignment of FSSAI Inspector & Provide Appointment for CHA / Importer
- Acknowledgement or new request of Appointment by CHA / Importer or Inspector
- Field visit by the appointed FSSAI Inspector for Physical Inspection & Collection of Sample(s)
- Issuance of Provisional No Objection Certificate (PNOC) wherever applicable
- Updation of visual inspection report
- Selection of Laboratory for Testing & Dispatching of Sample by FSSAI Authorized Officer
- Reporting of Test Results by Laboratory
- Auto generation of No Objection Certificate (NOC) / Issue of Non Conformance Report (NCR)

# FICS Process Flow

- In case of NOC, counter sample is returned back to applicant through system.
- In case of NCR, on request of importer counter sample is sent to referral laboratory for retest.
- Generation of No Objection Certificate (NOC) / Non Conformance Report (NCR) on basis of referral laboratory test report.
- In FICS, application is initiated by either by CHA/Importer or a partial application is received from customs single window system and then processed by CHA/Importer.

## •Steps involved in application processing





# Technology/Infrastructure Specification



## Infrastructure Requirements in

### FICS

- ❖ **Application User Interface:** .NET (C#, ASP.NET)
- ❖ **Services:** WCF (Windows Communication Foundation)
- ❖ **Database:** MS SQL Server 2016
- ❖ **Hosting Environment:** **BSNL Cloud (three Public IPs used)**, IIS 8, OS used - Window Server 2012R2

- ❖ **Application Server** – 4 Core CPU, 16 GB RAM, 120 GB Hard-disk for application; 1.5 TB Document Storage (NAS)
- ❖ **DB Server** – 6 Core CPU, 16 GB RAM, 500 GB Hard-disk for DB
- ❖ **Staging Server** – 4 Core CPU, 8 GB RAM, 120 GB Hard-disk as testing/training Server before build hosting on Production (LIVE Server)

Application Programming Interface (APIs) & Web Services with other IT Systems, viz.

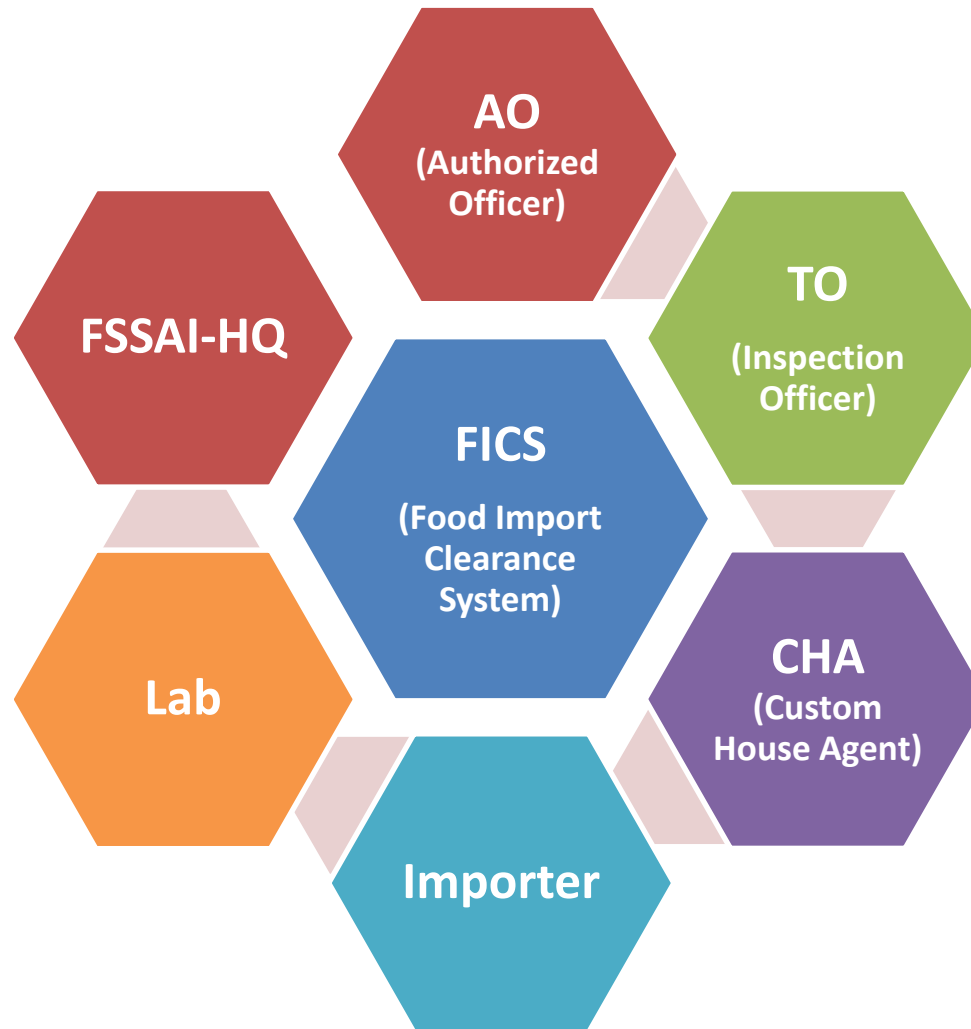
- FoSCoS (<https://foscoss.fssai.gov.in>) for License/ Registrations validation (in FSSAI) (Port 80 & 443)
- Bank of Baroda (Citrus Payment Gateway) for fee Collection and Verification – Scheduler Service provided by PG (Port 80 & 443)
- IEC Detail Validation for Importer Authentication Services required with DGFT (<https://egtf.dgft.gov.in>) (Port 80 &

### **External Services used in FICS**

URL	Service
<a href="http://www.email.gov.in">www.email.gov.in</a>	Mail Services of NIC (Port 25)
<a href="http://www.msdgweb.mgov.gov.in">www.msdgweb.mgov.gov.in</a>	SMS Gateway: CDAC Mobile Sewa

Initially, 2 Web Servers in NLB mode; 2 Application Servers in NLB mode and 2 DB Servers in Active Passive mode were being used) with automatic Load Balancer

# Stakeholders



# Presence of FSSAI for Food Import Clearance



 New Delhi

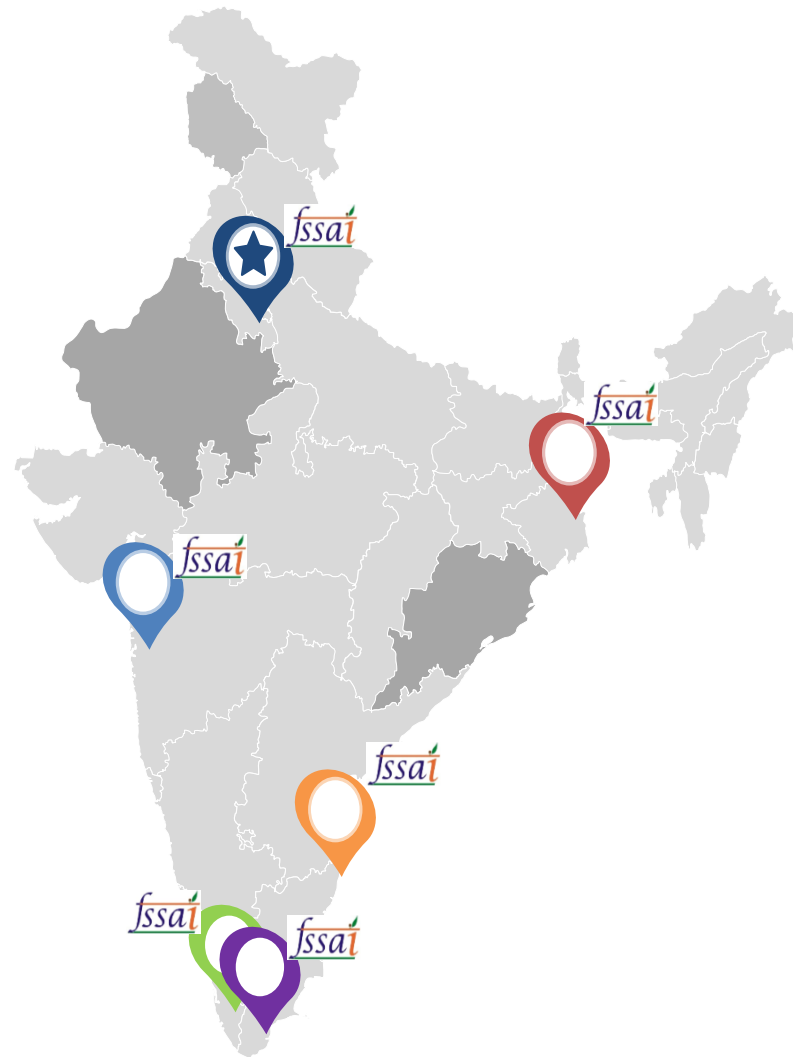
 Mumbai

 Kolkata

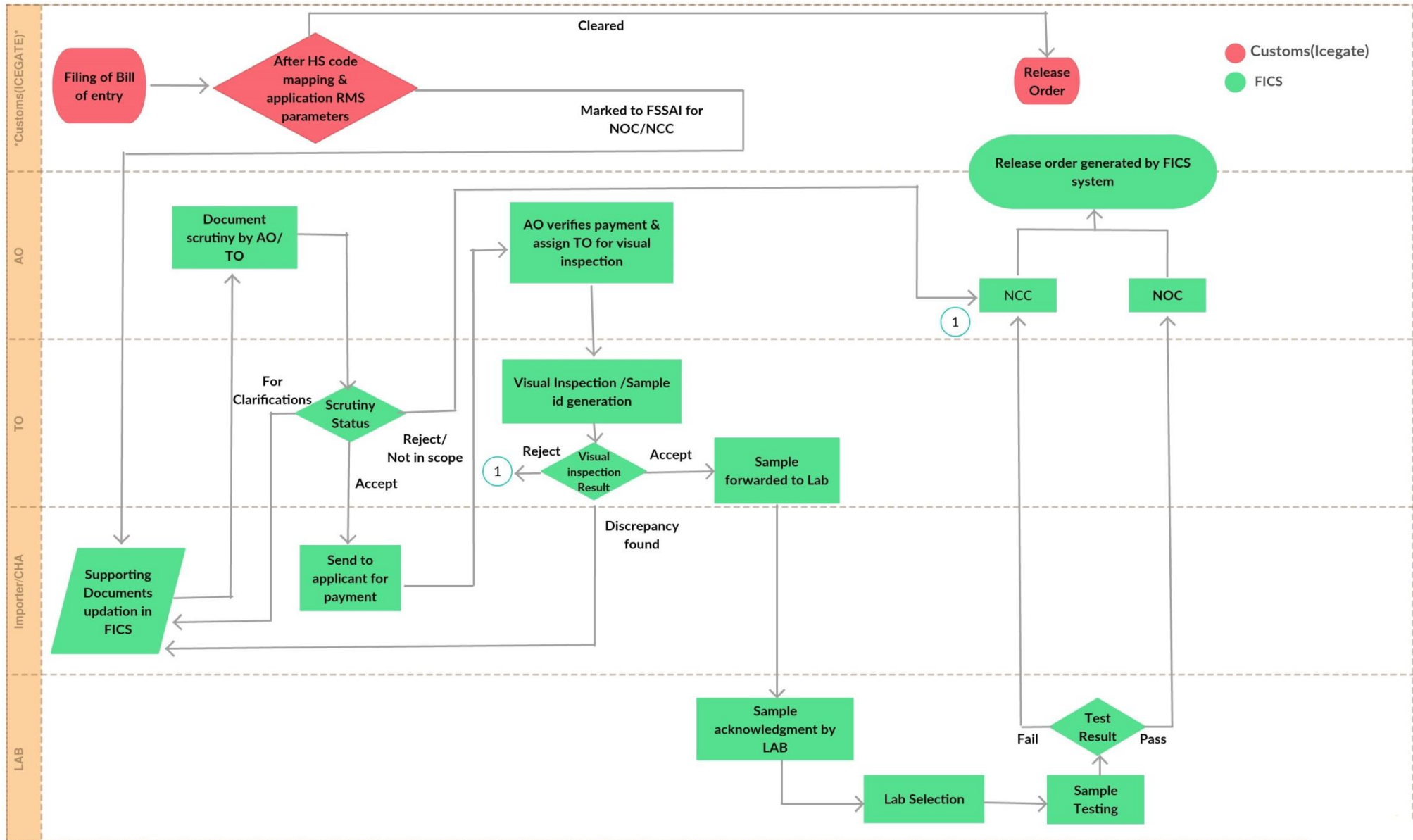
 Chennai

 Cochin

 Tuticorin



# Process Flow Diagram





Dormant application Pending For more than 3 months will be removed from FICS.  
Contact your AO if you wish to retain a Dormant application.

## SIGN IN

### Login

Please enter your username and password.

#### Account Information

Username

User Name is required.

Password

Password is required.

[Forgot Password?](#)

#### New User ?

[Sign UP \(Custom House Agent\)](#)

[Sign UP \(Importer\)](#)

1800-112-100

# AO-Dashboard



Food Safety and Standards Authority of India

Ministry of Health & Family Welfare

Food Import Clearance System v3.0



Logged In As : Anil Mehta [FSSAI Authorized Officer from Delhi]

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## Authorized Officer's Home Page

### Change Password

Search By :

### Scrutiny and Payment(s)

### Appointment(s) and Visual Inspection

Total New NOC Application(s) :	<b>10</b>
Application(s) Sent for Clarification :	<b>224</b>
Application(s) Clarified by User :	<b>05</b>
Application(s) waiting for Payment :	<b>00</b>
Application(s) Rejected in Scrutiny :	<b>806</b>
Application(s) Assigned to TO :	<b>04</b>
Application(s) Assigned to TO [Log Details] :	<b>74</b>
Application(s) with Not in Scope Item(s) Pending For Scrutiny :	<b>01</b>
Application(s) Pending For BoE Detail(s) Scrutiny (PADR) :	<b>01</b>

Total No. of Pending Appointment(s) :	<b>04</b>
Appointment(s) Waiting for User Acknowledgement :	<b>38</b>
Rejected Sample Appointment(s) Waiting for User Acknowledgement :	<b>01</b>
Appointment Change Request(s) by Applicants :	<b>03</b>
Rejected Sample Appointment Change Request(s) by Applicants :	<b>00</b>
Appointment Change Request(s) by Inspectors :	<b>05</b>
Rejected Sample Appointment Change Request(s) by Inspectors :	<b>00</b>
Application(s) for which discrepancies Reported by Inspectors :	<b>49</b>

### Sampling & Sample Submission to Lab

### Lab Analysis & NOC/NCC Generation

Samples(s) to be Forwarded to Lab :	<b>09</b>
Samples(s) Forwarded to Lab :	<b>103</b>
Samples(s) Acknowledged by Lab :	<b>55</b>
Samples(s) not Fit For Analysis :	<b>01</b>
Application(s) Waiting for Sampling :	<b>17</b>

Application(s) for Discrepancy Verification :	<b>02</b>
Application(s) for Which Discrepancies were Fixed by Applicants :	<b>02</b>
NOC Rejection Recommendation by Inspectors :	<b>03</b>
Application(s) for Issuance of NOC :	<b>11</b>
Application(s) Assigned TO for NOC :	<b>05</b>
Sample(s) Recommended for NOC by TO :	<b>02</b>

### CHA Registration(s)

### Re-Testing

New CHA Registration Application(s) :	<b>02</b>
Approved/Rejected CHA Registration Application(s) :	<b>422</b>
Pending CHA Profile Update Request(s) :	<b>02</b>

Number of Re-test Request(s) Received :	<b>02</b>
Re-test Application(s) for which Payment is done :	<b>00</b>
Forward Re-test Sample(s) to Lab :	<b>00</b>
Re-test Application(s) for Issuance of NOC :	<b>01</b>

# AO – List of BOE’s from Customs through Single Window



Food Import Clearance System v3.1

Logged In As : K.U Methekar [FSSAI Authorized Officer from Mumbai-JNPT Nhava Sheva]

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## List Of BOE From Customs

List Of BOE from Customs

[Click Here For Search Options \(Show Details...\)](#)

Sr No	Location	Bill Of Entry	BOE Date	Received On FICS	Details			ACTION
1	INNSA1	2297626	Mar 05, 2019	Mar 05, 2019	HSCODE	Item Desc	ACTION	Accept BE
					13022000	GENU PECTIN TYPE YM-125	Reject (Not in Scope)	
2	INNSA1	2296949	Mar 05, 2019	Mar 05, 2019	HSCODE	Item Desc	ACTION	Accept BE
					09071010	SRI LANKAN CLOVES - COO NO. - CO/ISFTA/2019/02474 DATED 01.03.2019	Reject (Not in Scope)	
3	INNSA1	2296425	Mar 05, 2019	Mar 05, 2019	HSCODE	Item Desc	ACTION	Accept BE
					09082100	MACC	Reject (Not in Scope)	
					09071010	CLOVES	Reject (Not in Scope)	
4	INNSA1	2296018	Mar 05, 2019	Mar 05, 2019	HSCODE	Item Desc	ACTION	Accept BE
					13023900	WATER AND BUTYLENE GLYCOL AND HYDROLYZED PRUNUS DOMESTICA (NOT FOR HUMAN CONSUMPTION )	Reject (Not in Scope)	
5	INNSA1	2295785	Mar 05, 2019	Mar 05, 2019	HSCODE	Item Desc	ACTION	Accept BE
					08051000	FRESH ORANGES EGYPTIAN VALENCIA NET 15 KGS PER CTN SIZE 72/80/88	Reject (Not in Scope)	
6	INNSA1	2295755	Mar 05, 2019	Mar 05, 2019	HSCODE	Item Desc	ACTION	Accept BE
					08081000	FRESH APPLE GALA PREMIUM NET 20 KGS PER CTN COUNT 100	Reject (Not in Scope)	
					08081000	FRESH APPLE GALA PREMIUM NET 20 KGS PER CTN COUNT 113/125	Reject (Not in Scope)	
					08081000	FRESH APPLE GALA PREMIUM NET 20 KGS PER CTN COUNT 138	Reject (Not in Scope)	
					08081000	FRESH APPLE RED DELICIOUS PREMIUM NET 20 KGS PER CTN COUNT 100	Reject (Not in Scope)	
					08081000	FRESH APPLE RED DELICIOUS PREMIUM NET 20 KGS PER CTN COUNT 113/125	Reject (Not in Scope)	
					08081000	FRESH APPLE RED DELICIOUS PREMIUM NET 20 KGS PER CTN COUNT 138/150	Reject (Not in Scope)	
					08081000	FRESH APPLE GRANNY SMITH PREMIUM NET 20 KGS PER CTN COUNT 113	Reject (Not in Scope)	
					08081000	FRESH APPLE GALA PREMIUM NET 20 KGS PER CTN COUNT 100	Reject (Not in Scope)	
					08081000	FRESH APPLE GALA PREMIUM NET 20 KGS PER CTN COUNT 113/125	Reject (Not in Scope)	
					08081000	FRESH APPLE GALA PREMIUM NET 20 KGS PER CTN COUNT 138	Reject (Not in Scope)	
7	INNSA1	2295545	Mar 05, 2019	Mar 05, 2019	HSCODE	Item Desc	ACTION	Accept BE
					08021100	INDEPENDENCE INSHELL ALMONDS (YIELD 73.09%)	Reject (Not in Scope)	
8	INNSA1	2294959	Mar 05, 2019	Mar 05, 2019	HSCODE	Item Desc	ACTION	Accept BE
					18050000	MAJULAH BRAND 10-12% FAT CONTENT ALKALISED COCOA POWDER TYPE11-MK-380 (C.O. NO. KK-2019-AI-21-000017)	Reject (Not in Scope)	
9	INNSA1	2294578	Mar 05, 2019	Mar 05, 2019	HSCODE	Item Desc	ACTION	Accept BE
					08025200	MIXED AEX PISTACHIO KERNELS RAW 2000# FOR FURTHER PROCESSING,CLEANING & SORTING BATCH # AEX 10675	Reject (Not in Scope)	
10	INNSA1	2294361	Mar 05, 2019	Mar 05, 2019	HSCODE	Item Desc	ACTION	Accept BE
					08021100	ALMOND INSHELL (SONORA) (YIELD 72.95%)	Reject (Not in Scope)	

# CHA-Dashboard



## Food Safety and Standards Authority of India

Ministry of Health & Family Welfare

### Food Import Clearance System v3.0



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Custom House Agent's Home Page

#### CURRENT STATISTICS

Total No. of New NOC Application(s) :	<b>16</b>	Total No. of Appointment Change Request(s) Sent :	<b>03</b>
Total No. of Application(s) Waiting for Payment :	<b>14</b>	Total No. of Application(s) With Rectifiable Discrepancies :	<b>00</b>
Total No. of Application(s) Waiting for Clarification :	<b>05</b>	Total No. of Application(s) - For Payment (Re-Test Cases) :	<b>00</b>
Total No. of Appointment(s) to be Acknowledged:	<b>01</b>	Total No. of Inactive Application(s) :	<b>01</b>
Total No. of Re-Appointment(s) to be Acknowledged for sample(s) Rejected in Visual Inspection:	<b>02</b>	Total No. Appointment(s) For BoE Clarification (PADR) :	<b>01</b>
Total No. of Application(s) For BoE Update (PADR) :	<b>04</b>		

#### ACTIVE NOC APPLICATIONS

Sr No	ApplicationID	Exporting Country	Product Details							
			Importer	Product(s)	Scrutiny by AO/TO	Container To be Grounded	Payment	Appointments Given	Lab Submission	Action
1	<a href="#">ICA20160200000093</a> [Feb 01, 2016]		Others (Reserved IE)	[02023000] Bovine cuts boneless, frozen (Bovine cuts boneless, frozen)	ACCEPTED	jjjj566666666	NOT PAID	N/A	NOT SENT	MAKE PAYMENT
2	<a href="#">ICA20160200000092</a> [Feb 01, 2016]	NETHERLANDANTIL	Others (Reserved IE)	[02023000] Bovine cuts boneless, frozen (Bovine cuts boneless, frozen)	Update of BOE Details pending for PADR Application	99996577676	NOT SCRUTINIZED YET	N/A	NOT SENT	NO ACTION REQUIRED
3	<a href="#">ICA20160200000091</a> [Feb 01, 2016]		Others (Reserved IE)	[02023000] Bovine cuts boneless, frozen (bvbv)	NEW APPLICATION (PADR)	N/A	NOT SCRUTINIZED YET	N/A	NOT SENT	NO ACTION REQUIRED

[View All](#)

#### RECENT ISSUED NOC(s)


Sr No	Application ID	CHA	Details					
			Importer	Bill of Entry	Item Desc [HS Code]	Inspection Officer	Sampling	Action
1	<a href="#">ICA20160100000010</a> [Jan 06, 2016]	JAIN SHIPPING PVT LTD	CHELSI FOODS [3014010189]	1111111	[22029020] Fruit Pulp or fruit juice based drinks (beer)	Balam Goswami	Sample ID 609012016T2XZ9HV	NOC Issued

[View All](#)




# CHA/Importer – Application Filing Page





**Food Safety and Standards Authority of India**  
Ministry of Health & Family Welfare

**Food Import Clearance System v3.0**



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[Discrepancies & Clarification\(s\)](#)
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**Import Type :**  Regular or Containerized (FCL) Import
  Bulk Import
  Partial or LCL Import
  Re-Import

**Kacha BOE :**

Selected Import Type is Regular or Containerized (FCL) Import

---

**Consignment Basic Details**

<b>Gateway IGM Number *</b>	<input type="text" value="for example: 9999999"/>	<b>Port of Entry *</b>	<input type="text" value="Delhi"/>
<b>Consignment Description</b>	<input type="text" value="Enter Product Type for example: Fruits (in case of Apples)"/>	<b>Mode of Entry *</b>	<input type="text" value="-Select-"/>
<b>Exporting Country *</b>	<input type="text" value="-Select-"/>	<b>Transit Country</b>	<input type="text" value="ANGUILLA"/> <input type="text" value="ARUBA"/> <input type="text" value="AFGHANISTAN"/> <input type="text" value="ANGOLA"/>
<b>Import Purpose and Use *</b>	<input type="text" value="-Select-"/>	<b>CFS Location *</b>	<input type="text" value="-Select-"/>
<b>IE Code *</b>	<input type="text" value="for example : 01234567"/>	<b>Importer Name</b>	<input type="text"/>
<b>Bill of Entry No. *</b>	<input type="text" value="for example : 1234567"/>	<b>Bill of Entry Date *</b>	<input type="text" value="dd/MM/yyyy"/>
<b>Attach Bill of Entry *</b>	<input type="button" value="Choose file"/> No file chosen	<input type="button" value="Attach"/>	
<b>Attach Examination Order *</b>	<input type="button" value="Choose file"/> No file chosen	<input type="button" value="Attach"/>	
<b>End Usage Declaration *</b>	<input type="button" value="Choose file"/> No file chosen	<input type="button" value="Attach"/>	
<b>IGM/Arrival Date</b>	<input type="text" value="dd/MM/yyyy"/>		

---

**Product Details**

<b>RITC/HS Code *</b>	<input type="text" value="for example : 01234567"/>	<b>Product description as per Bill of Entry *</b>	<input type="text" value="for example : Apples"/>
<b>Number of Packages *</b>	<input type="text" value="Enter Number of Packages"/>	<b>Type of Packages *</b>	<input type="text" value="for example : Bottles"/>
<b>Exporter *</b>	<input type="text" value="Enter Exporter Name"/>	<b>Manufacturer</b>	<input type="text" value="Enter Manufacturer Name"/>
<b>Quantity *</b>	<input type="text" value="for example : 9999"/>	<b>Unit *</b>	<input type="text" value="-Select-"/>
<b>Flight No./Container ID *</b>	<input type="text"/>	<b>CFS Location *</b>	<input type="text" value="-Select-"/>
<b>Storage Conditions *</b>	<input type="text" value="-Select-"/>	<b>Country of Origin/Processing/Manufacturing *</b>	<input type="text" value="-Select-"/>
<b>Invoice Value (In INR) *</b>	<input type="text" value="for example : 999999"/>	<b>Manufacturing Date</b>	<input type="text" value="dd/MM/yyyy"/>
<b>Best Before Date</b>	<input type="text" value="dd/MM/yyyy"/>	<b>Propreitary Food</b>	<input type="text" value="NO"/>

---

**CHA's Representative for Sampling**

Name	Designation	Address	Mobile No.	Photo ID Proof	Action
<input type="text" value="Name of CHA representative"/>	<input type="text" value="Designation"/>	<input type="text" value="Address"/>	<input type="text" value="9999999999"/>	<input type="button" value="Choose file"/> No file chosen	<input type="button" value="Add"/>

---

**Preferred Date & Time for Sampling**

**Preferred Date of Sampling \*** 
**Preferred Time of Sampling \***

# CHA/Importer – Documents uploading stage



Food Import Clearance System v3.1

Logged In As : INTERNATIONAL SHIPPING AGENCY [CHA]

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Home	New NOC Application	Appointment(s) & Payment(s)	Discrepancies & Clarification(s)	Profile	NOCs	Re-Test	History
Documents	View	Attachment(s)					
<b>Mandatory Document(s)</b>							
Import License (DGFT) (C) <a href="#">Select Document from Briefcase</a>	Document Not Uploaded	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Attach"/>					
FSSAI License (C) <a href="#">Select Document from Briefcase</a>	Document Not Uploaded	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Attach"/>					
Country Of Origin Certificate (N)	Document Not Uploaded	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Attach"/>					
<b>Mandatory Document(s) As Applicable</b>							
Certificate Of Analysis From Country Of Origin (N)	Document Not Uploaded	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Attach"/>					
Narcotics certificate (C)	Document Not Uploaded	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Attach"/>					
Stuffing list – in the case of multiple food items packed in a single container (N)	Document Not Uploaded	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Attach"/>					
Radio Activity Report (N)	Document Not Uploaded	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Attach"/>					
High Sea Sales Agreement (N)	Document Not Uploaded	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Attach"/>					
Bill of Lading mentioned in the Bill of Entry (BoE) for sea consignment (N)	Document Not Uploaded	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Attach"/>					
Phyto Sanitary Certificate From Exporting Country (N)	Document Not Uploaded	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Attach"/>					
Ingredients List (N)	Document Not Uploaded	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Attach"/>					
Specimen copy of label (N)	Document Not Uploaded	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Attach"/>					
Seal Cutting Document (N)	Document Not Uploaded	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Attach"/>					
Any Other Supporting Document (N)	Document Not Uploaded	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Attach"/>					
Temperature profile report/Chart/Graph - in the case of food articles requiring cold chain during transit (N)	Document Not Uploaded	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Attach"/>					
Air Way Bill (N)	Document Not Uploaded	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Attach"/>					
Transit countries list if Food Articles have been transhipped (N)	Document Not Uploaded	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Attach"/>					
Product Approval (C)	Document Not Uploaded	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Attach"/>					
Livestock import permit (N)	Document Not Uploaded	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Attach"/>					
Ministry of Agriculture Permit (C)	Document Not Uploaded	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Attach"/>					
Ministry of Animal Husbandry Permit (C)	Document Not Uploaded	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Attach"/>					

# AO - All new submitted applications



Food Safety and Standards Authority of India

Ministry of Health & Family Welfare



Food Import Clearance System v3.0

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Home New Applications Appointments VI & Sampling NOCs Registration & Payments Report(s) Re-Test Inactive Apps Assign Role

## List Of New NOC Application(s)

List of All New Application(s) Submitted for NOC

[Click Here For Search Options \(Show Details...\)](#)

Sr No	Consignment ID	Applied By	Exporting Country	Type	Product Details					Actions
					IMPORTER	BOE	BOE DATE	HS CODE	DESCRIPTION	
1	ICA20150800026475 [Aug 31 2015 3:04PM]	AKANSHA LOGISTICS		NON-PADR	NIRIKSHAN SAHA [1697001521]	3456789	Aug 14, 2015	08081000	[08081000] Apples, fresh (apple)	Process   Assign TO Mark as Inactive.
2	ICA20151200026567 [Dec 14 2015 7:37PM]	JAIN SHIPPING PVT LTD		NON-PADR	M K IMPEX [0512056960]	6547657	Oct 01, 2015	08045010	[08045010] Guavas fresh/dried (34234)	Process   Assign TO Mark as Inactive.
3	ICA20151200026568 [Dec 14 2015 7:40PM]	JAIN SHIPPING PVT LTD		NON-PADR	BRINDCO SALES LTD. [0500002541]	6547657	Oct 01, 2015	08045010	[08045010] Guavas fresh/dried (423)	Process   Assign TO Mark as Inactive.
4	ICA20160100000031 [Jan 19 2016 10:05AM] [Recalled by AO]	JAIN SHIPPING PVT LTD		NON-PADR	KRISHNA IMPEX [0404018718]	7567457	Jan 19, 2016	07133100	[07133100] Beans (vigna spp., Pjaseolus spp.) of the species Vigna mungo (L.) (rtytert)	Process   Assign TO Mark as Inactive.
5	ICA20160100000032 [Jan 19 2016 11:29AM] [Recalled by AO]	JAIN SHIPPING PVT LTD		NON-PADR	KRISHNA IMPEX [0404018718]	5765757	Jan 19, 2016	07133100	[07133100] Beans (vigna spp., Pjaseolus spp.) of the species Vigna mungo (L.) (tyutyrtutu)	Process   Assign TO Mark as Inactive.
6	ICA20160100000034 [Jan 19 2016 12:13PM] [Recalled by AO]	JAIN SHIPPING PVT LTD		PADR	KRISHNA IMPEX [0404018718]	N/A	N/A	07133100	[07133100] Beans (vigna spp., Pjaseolus spp.) of the species Vigna mungo (L.) (fgfdgdfg)	Process   Assign TO Mark as Inactive.
7	ICA20160100000046 [Jan 21 2016 10:49AM]	JAIN SHIPPING PVT LTD		PADR	KRISHNA IMPEX [0404018718]	N/A	N/A	07133100	[07133100] Beans (vigna spp., Pjaseolus spp.) of the species Vigna mungo (L.) (sdfsfsf)	Process   Assign TO Mark as Inactive.
8	ICA20160100000047 [Jan 21 2016 12:19PM]	JAIN SHIPPING PVT LTD		NON-PADR	OTHERS (RESERVED IE) [0100000053]	4545454	Jan 19, 2016	02023000	[02023000] Bovine cuts boneless, frozen (gfgfgf)	Process   Assign TO Mark as Inactive.
9	ICA20160100000048 [Jan 21 2016 12:53PM]	JAIN SHIPPING PVT LTD		PADR	OTHERS (RESERVED IE) [0100000053]	N/A	N/A	02023000	[02023000] Bovine cuts boneless, frozen (gfg)	Process   Assign TO Mark as Inactive.
10	ICA20160100000051 [Jan 22 2016 3:41PM]	JAIN SHIPPING PVT LTD		PADR	OTHERS (RESERVED IE) [0100000053]	N/A	N/A	02023000	[02023000] Bovine cuts boneless, frozen (gfgg)	Process   Assign TO Mark as Inactive.

### Custom House Agent's Details

CHA/Company Name [License No.]	POLAR SHIPPING SERVICES[AAKFP6101HCH002]	License Issue Location	CHENNAI
License Valid From	Jan 03, 2012	License Valid Upto	Dec 21, 2021
Office Address	NO. 7/4, 3RD FLOOR, VANNIAR STRRET, PARRYS,	City	CHENNAI
State	Tamil Nadu	Pin	600001
Telephone Number(s)	(022) 23712777	Fax number(s)	Not Available
Mobile Number	9320087731	Email Address	polarshippingservices@gmail.com
Primary Port	Mumbai-JNPT Nhava Sheva	Alternate Port	Mumbai Air Cargo, Mumbai-JNPT Nhava Sheva, Mumbai Sea Port

### Basic Consignment Details

#### Kacha Bill Of Entry

Consignment ID	ICA20190300008265 [Mar 5 2019 12:22PM ]	Consignment Description	ROOTS CHOCOLATE COATED NAUGAT BAR WITH VANILLA FLAVOUR, EFSANE MILK CHOCOLATE COATED BISCUIT WITH CARAMEL
IGM Number		Import Purpose	COMMERCIAL
Importer Name	SAMESKY CONFECTIONERIES INDIA PVT. LTD.	Importer IE Code	0714035599
Port Of Entry	MUMBAI-JNPT NHAVA SHEVA	Mode Of Entry	SEA
Bill Of Entry Number	2221832	Bill Of Entry Date	Feb 27, 2019
Exporting Country	TURKEY	Transit Country	TURKEY
Application Type	General Import	IGM/Arrival Date	

### Consignment Product(s) Details

Sr No	Products Description	Manufacturer	Exporter	Quantity	Container IDs	CFS Location	No. of Packages	Type of Package	Certificate of Analysis	Label Specimen	Ingredient List	End Usage Declaration	Country of Origin	Manf./Date	Expiry Date	Storage Condition
1	ROOTS CHOCOLATE COATED NAUG AT BAR WITH VANILLA FLAVOUR (2 4BX X 24PC X 22GR - 38CTNS)	BIFA BISKUVI VE GIDA SAN A S	BIFA BISKUVI VE GIDA SAN A.S.	481.536(KGS)	CMAU0963577	NAVKAR CORPORATI ON LTD.	38	PKGS	<a href="#">N/A</a>	<a href="#">View</a>	<a href="#">View</a>	<a href="#">Food (Final Product) - EFSANE MILK CHOCOLATE COATED BI SCUIT WITH CARAMEL</a> <a href="#">View</a>	TURKEY	Dec 23, 20 18	Dec 2 3, 202 0	Pre-Pack aged Ret ail Food A rticle
2	EFSANE MILK CHOCOLATE COATED BISCUIT WITH CARAMEL (24BX X 2 4PC X 22GR - 174CTNS)	BIFA BISKUVI VE GIDA SAN A S	BIFA BISKUVI VE GIDA SAN A.S.	2204.928(KGS)	CMAU0963577	NAVKAR CORPORATI ON LTD.	174	PKGS	<a href="#">N/A</a>	<a href="#">View</a>	<a href="#">View</a>	<a href="#">Food (Final Product) - EFSANE MILK CHOCOLATE COATED BI SCUIT WITH CARAMEL</a> <a href="#">View</a>	TURKEY	Dec 23, 20 18	Dec 2 3, 202 0	Pre-Pack aged Ret ail Food A rticle

# AO – Scrutiny(Clarification)



Scrutinization Options

Sr No	<input type="checkbox"/>	HS Code	Product	Scrutiny Status	Sample Required ?	Sample Type	Number Of Samples	Remarks	Containers To Be Grounded	Shelf Life Remaining(%)	Food Category
1	<input type="checkbox"/>	08081000	[08081000] Edible fruit and nuts;peels of citrus fruits or melons (FRESH APPLES, VARIETY - RED DELICIOUS, WAXF#1 ( NET WT - 20.000 KGS ) COUNT - 100/113)	Send For Cl ▼ -Select- Accept Reject Send For Clarification Not In Scope Similar Product	<input type="radio"/> Yes <input checked="" type="radio"/> No	Normal Samples Only ▼	<input type="text"/>		EISU5704281 ▼	NA	Normal ▼
2	<input type="checkbox"/>	08081000	[08081000] Edible fruit and nuts;peels of citrus fruits or melons (FRESH APPLES, VARIETY - RED DELICIOUS, WAXF#1 ( NET WT - 20.000 KGS ) COUNT - 100/113)	Send For Cl ▼	<input type="radio"/> Yes <input checked="" type="radio"/> No	Normal Samples Only ▼	<input type="text"/>		EISU5704281 ▼	NA	Normal ▼
3	<input type="checkbox"/>	08081000	[08081000] Edible fruit and nuts;peels of citrus fruits or melons (FRESH APPLES, VARIETY - RED DELICIOUS, WAXF#1 ( NET WT - 20.000 KGS ) COUNT - 125/138/150)	Send For Cl ▼	<input type="radio"/> Yes <input checked="" type="radio"/> No	Normal Samples Only ▼	<input type="text"/>		EISU5704281 ▼	NA	Normal ▼
4	<input type="checkbox"/>	08081000	[08081000] Edible fruit and nuts;peels of citrus fruits or melons (FRESH APPLES, VARIETY - RED DELICIOUS, WAXF#1 ( NET WT - 20.000 KGS ) COUNT - 125/138)	Send For Cl ▼	<input type="radio"/> Yes <input checked="" type="radio"/> No	Normal Samples Only ▼	<input type="text"/>		EISU5704281 ▼	NA	Normal ▼

Remark:

Visible to TO  
 Visible to Lab

\*\*Number of samples field accepts numeric values only and remarks are alphanumeric.  
\*\*\*In case if you need any clarification from the applicant regarding this NOC application, select the option "Send For Clarification" grid above in Scrutiny Status column.

Select Information For Which Clarification is Required

- Bill of Entry
- Bill of Entry Date
- CFS Location
- CHA's Representative Info
- Document List
- Exporting Country
- IGM No./IGM Date
- Mode of Entry
- Product Details

SUBMIT CANCEL

# CHA – Application for clarification



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List Of NOC Application(s) Sent For Clarification

– List of Application(s) - For Clarification –

Sr No	Consignment ID	Exporting Country	AO/TO	Type	Product Details				Action
					IMPORTER	BOE DATE	HSCODE	PRODUCT	
1	ICA20190300008252 [Mar 05, 2019]		Subhash	NON-PADS	EXPERIMENTAL RESTAURANTS PRIVATE LIMITED	2136397 [Feb 20, 2019]	15079090	[15079090] Animal or vegetable fats and oil and their cleavage products; prepared edible fat/animal or vegetable waxes (BLACK BEAN OIL PEPPER FLAVOURED 280GM/400 NOS(ASSORTED FOODSTUFF FOR HOTEL USE))	Process
					EXPERIMENTAL RESTAURANTS PRIVATE LIMITED	2136397 [Feb 20, 2019]	20019000	[20019000] Preparations of vegetables fruit nuts or other parts of plants (GINGER PRESERVED SICHUAN 1.6 KG/27 NOS(ASSORTED FOODSTUFF FOR HOTEL USE))	
					EXPERIMENTAL RESTAURANTS PRIVATE LIMITED	2136397 [Feb 20, 2019]	20039090	[20039090] Preparations of vegetables fruit nuts or other parts of plants (MUSHROOM WHITE FUNGUS 500GM/27NOS(ASSORTED FOODSTUFF FOR HOTEL USE))	
					EXPERIMENTAL RESTAURANTS PRIVATE LIMITED	2136397 [Feb 20, 2019]	20039090	[20039090] Preparations of vegetables fruit nuts or other parts of plants (SHITAKE MUSHROOM 500GM/40NOS(ASSORTED FOODSTUFF FOR HOTEL USE))	
					EXPERIMENTAL RESTAURANTS PRIVATE LIMITED	2136397 [Feb 20, 2019]	20059100	[20059100] Preparations of vegetables fruit nuts or other parts of plants (FRESH TASTING WINTER BAMBOO SHOOTS 2.95KG/27 NOS(ASSORTED FOODSTUFF FOR HOTEL USE))	
					EXPERIMENTAL RESTAURANTS PRIVATE LIMITED	2136397 [Feb 20, 2019]	20059900	[20059900] Preparations of vegetables fruit nuts or other parts of plants (CANNED CHESTNUTS SYRUP 360GM/333NOS(ASSORTED FOODSTUFF FOR HOTEL USE))	
					EXPERIMENTAL RESTAURANTS PRIVATE LIMITED	2136397 [Feb 20, 2019]	20059900	[20059900] Preparations of vegetables fruit nuts or other parts of plants (PEPPER CORN RED SICHUAN 1KG/7 NOS(ASSORTED FOODSTUFF FOR HOTEL USE))	
					EXPERIMENTAL RESTAURANTS PRIVATE LIMITED	2136397 [Feb 20, 2019]	20059900	[20059900] Preparations of vegetables fruit nuts or other parts of plants (RED CHILLI PRESERVED SICHUAN 1.5KG/40 NOS(ASSORTED FOODSTUFF FOR HOTEL USE))	
					EXPERIMENTAL RESTAURANTS PRIVATE LIMITED	2136397 [Feb 20, 2019]	20059900	[20059900] Preparations of vegetables fruit nuts or other parts of plants (VEGETABLE CHILLI DRIED RED 500GM/267 NOS(ASSORTED FOODSTUFF FOR HOTEL USE))	
					EXPERIMENTAL RESTAURANTS PRIVATE LIMITED	2136397 [Feb 20, 2019]	20059900	[20059900] Preparations of vegetables fruit nuts or other parts of plants (YI MING PICKLED ROO CHILLI 300GM/40 NOS(ASSORTED FOODSTUFF FOR HOTEL USE))	
					EXPERIMENTAL RESTAURANTS PRIVATE LIMITED	2136397 [Feb 20, 2019]	20088000	[20088000] Preparations of vegetables fruit nuts or other parts of plants (FRUIT WOLF BERRIES,500GM/13NOS(ASSORTED FOODSTUFF FOR HOTEL USE))	
					EXPERIMENTAL RESTAURANTS PRIVATE LIMITED	2136397 [Feb 20, 2019]	21031000	[21031000] Miscellaneous edible preparations (KUM CHUM DARK SOY SAUCE 1.75 LTR /133 NOS(ASSORTED FOODSTUFF FOR HOTEL USE))	
EXPERIMENTAL RESTAURANTS PRIVATE LIMITED	2136397 [Feb 20, 2019]	21031000	[21031000] Miscellaneous edible preparations (KUM CHUN SOY SAUCE 1.75LTR/133 NOS(ASSORTED FOODSTUFF FOR HOTEL USE))						

# CHA – Clarification in process



		Proceeding)	analysis.
21031000	[21031000] Miscellaneous edible preparations (KUM CHUM DARK SOY SAUCE 1.75 LTR/133 NOS(ASSORTED FOODSTUFF FOR HOTEL USE))	Re-Submit (Not Proceeding)	kindly attach FSSAI license of import category, attach certificate of analysis.
21031000	[21031000] Miscellaneous edible preparations (KUM CHUN SOY SAUCE 1.75LTR/133 NOS(ASSORTED FOODSTUFF FOR HOTEL USE))	Re-Submit (Not Proceeding)	kindly attach FSSAI license of import category, attach certificate of analysis.
21032000	[21032000] Miscellaneous edible preparations (RED SAUCE BOUBAN 15KG/16 NOS(ASSORTED FOODSTUFF FOR HOTEL USE))	Re-Submit (Not Proceeding)	kindly attach FSSAI license of import category, attach certificate of analysis.
21039010	[21039010] Miscellaneous edible preparations (SAUCE SESAME PASTE 2KG/27 NOS(ASSORTED FOODSTUFF FOR HOTEL USE))	Re-Submit (Not Proceeding)	kindly attach FSSAI license of import category, attach certificate of analysis.
21039020	[21039020] Miscellaneous edible preparations (CHILLI GARLIC SAUCE 226GM/600 NOS(ASSORTED FOODSTUFF FOR HOTEL USE))	Re-Submit (Not Proceeding)	kindly attach FSSAI license of import category, attach certificate of analysis.
21039020	[21039020] Miscellaneous edible preparations (FLAVOURED CHILLI SAUCE 200GM/667 NOS(ASSORTED FOODSTUFF FORHOTEL USE))	Re-Submit (Not Proceeding)	kindly attach FSSAI license of import category, attach certificate of analysis.
21039020	[21039020] Miscellaneous edible preparations (FLAVOURED CHILLI SAUCE 220GM/667 NOS(ASSORTED FOODSTUFF FORHOTEL USE))	Re-Submit (Not Proceeding)	kindly attach FSSAI license of import category, attach certificate of analysis.
21039020	[21039020] Miscellaneous edible preparations (VEGETARIAN MUSHROOM BARBEQUE SAUCE 225GM/133 NOS(ASSORTED FOODSTUFF FOR HOTEL USE))	Re-Submit (Not Proceeding)	kindly attach FSSAI license of import category, attach certificate of analysis.
22090090	[22090090] Beverages vinegar and spirits (GANTRY VINEGAR 1LTR/400 NOS(ASSORTED FOODSTUFF FOR HOTEL USE))	Re-Submit (Not Proceeding)	kindly attach FSSAI license of import category, attach certificate of analysis.

## Clarification History

Date of Clarification	Clarification By AO/TO/CHA	Clarification / Remarks
Mar 05, 2019	Subhash	kindly attach FSSAI license of import category, attach certificate of analysis.

Remarks \*

Submit Application

Cancel

# AO - Applications clarified by CHA/importers





**Food Safety and Standards Authority of India**  
Ministry of Health & Family Welfare

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## List Of Application(s) Clarified By Applicant

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List of All NOC Application(s) Clarified By Applicant

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Sr No	Consignment ID	Clarification Status	Applied By	Exporting Country	Product Details					Actions
					IMPORTER	BOE	BOE DATE	HS CODE	DESCRIPTION	
1	ICA20150600025644 [Jun 29, 2015]		THREE ACES GLOBAL LOGISTICS PVT LTD		RED BULL INDIA PVT. LTD. [0307037061]	9666985	Jun 23, 2015	22029090	[22029090] Other non alcoholic beverages (REDBULL ENERGY DRINK PROPRIETARY FOODS (24X0.25LTR X 5318 TRAYS = 31908 LTR))	Process Mark as Inactive.
2	ICA20150600025764 [Jun 30, 2015]		Applied By Importer		MERINO INDUSTRIES LIMITED [0288000226]	9591914	Jun 16, 2015	11052000	[11052000] Flakes, granules & pellets of potatoes (Potato Flakes (600-700 G/LTR) )	Process Mark as Inactive.
					MERINO INDUSTRIES LIMITED [0288000226]	9591914	Jun 16, 2015	11052000	[11052000] Flakes, granules & pellets of potatoes (POTATO FLAKES (600-700 G/LTR)	
3	ICA20150600025795 [Jun 30, 2015]		Applied By Importer		SCAN HOLDINGS (P) LTD, [0503016667]	0433380	Jun 07, 2015	22029090	[22029090] Other non alcoholic beverages (ENERGY DRINK)	Process Mark as Inactive.
4	ICA20150700025921 [Jul 01, 2015]		Applied By Importer		LAL IMPEX [0514046783]	9694915	Jun 25, 2015	12119099	[12119099] OTHER PLANTS AND PARTS OF PLANTS USED IN PHARMACY, INSECTICIDAL/FUNGICIDAL PURPOSE, FRESH/DRIED (ZARISHAK BERBERTS VULGARIS LINN BORBERRY-SMALL)	Process Mark as Inactive.
					LAL IMPEX [0514046783]	9694915	Jun 25, 2015	12119099	[12119099] OTHER PLANTS AND PARTS OF PLANTS USED IN PHARMACY, INSECTICIDAL/FUNGICIDAL PURPOSE, FRESH/DRIED (ZARISHAK BERBERTS VULGARIS LINN BORBERRY-MEDIUM )	
5	ICA20150700025958 [Jul 01, 2015]		HIM LOGISTICS PVT. LTD.		HANSRAJ EXPORTS [1805000233]	9745335	Jun 30, 2015	08023100	[08023100] Walnuts, in shell (INSHELL WALNUT JUMBO/LARGE (MIN 70% JUMBO))	Process Mark as Inactive.



# AO – Scrutiny(Accept)



## Consignment Document Details

Sr No	Document Name	Document URL	Document Type	Visible To Lab	Uploaded On
1	BILL OF ENTRY	<a href="#">View Document</a>	Consignment Specific Document	NO	Mar 05, 2019 At 12:11PM
2	EXAMINATION ORDER	<a href="#">View Document</a>	Consignment Specific Document	NO	Mar 05, 2019 At 12:11PM
3	COUNTRY OF ORIGIN CERTIFICATE	<a href="#">View Document</a>	Consignment Specific Document	NO	Mar 05, 2019 At 12:19PM
4	BILL OF LADING MENTIONED IN THE BILL OF ENTRY (BOE) FOR SEA CONSIGNMENT	<a href="#">View Document</a>	Consignment Specific Document	NO	Mar 05, 2019 At 12:19PM
5	INGREDIENTS LIST	<a href="#">View Document</a>	Consignment Specific Document	NO	Mar 05, 2019 At 12:20PM
6	IMPORT LICENSE (DGFT)	<a href="#">View Document</a>	Common Document	NO	Mar 05, 2019 At 12:19PM
7	ANY OTHER SUPPORTING DOCUMENT	<a href="#">View Document</a>	Consignment Specific Document	NO	Mar 05, 2019 At 12:20PM
8	FSSAI LICENSE	<a href="#">View Document</a>	Common Document	NO	Mar 05, 2019 At 12:19PM
9	INVOICE/PROFORMA INVOICE	<a href="#">View Document</a>	Consignment Specific Document	NO	Mar 05, 2019 At 12:20PM
10	PACKING LIST	<a href="#">View Document</a>	Consignment Specific Document	NO	Mar 05, 2019 At 12:20PM

## CHA's Representative For Sampling Details

Sr No	Name	Designation	Mobile	Address	Photo ID
1	JAYSING	CLERK	9320087742	POLAR SHIPPING SERVICES	<a href="#">View ID</a>

## Scrutinization Options

Sr No	<input type="checkbox"/>	HS Code	Product	Scrutiny Status	Sample Required ?	Sample Type	Number Of Samples	Remarks	Containers To Be Grounded	Shelf Life Remaining(%)	Food Category
1	<input type="checkbox"/>	18069020	[18069020] Cocoa and cocoa preparations (ROOTS CHOCOLATE COATED NAUGAT BAR WITH VANILLA FLAVOUR (24BXX 24PC X 22GR - 38CTNS))	Accept ▼	<input checked="" type="radio"/> Yes <input type="radio"/> No	Normal Samples Only ▼	<input type="text" value="1"/>	<input type="text"/>	CMAU0963577 ▼	NA	Normal ▼
2	<input type="checkbox"/>	19059020	[19059020] Preparations of cereals flour starch or milk; pastrycooks' products (EFSANE MILK CHOCOLATE COATED BISCUIT WITH CARAMEL (24BX X 24PC X 22GR - 174CTNS))	Accept ▼	<input checked="" type="radio"/> Yes <input type="radio"/> No	Normal Samples Only ▼	<input type="text" value="1"/>	<input type="text"/>	CMAU0963577 ▼	NA	Normal ▼

\*\*Number of samples field accepts numeric values only and remarks are alphanumeric.

\*\*\*In case if you need any clarification from the applicant regarding this NOC application, Click on the "Send For Clarification" button below without choosing scrutiny status for any of the products in this application.

SUBMIT APPLICATION

CANCEL

# CHA – Payment for V.I. & Analysis Fee





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List of Application(s) - For Payment

Sr No	Consignment ID	Product Details								Total Amount(INR)	Action
		PRODUCT	HSCODE	Normal Sample	Radiation Sample	Normal Cost (INR)	Radiation Cost (INR)	Total Cost (INR)	Service Tax		
1	ICA20160100000076 [Jan 29, 2016]	[02023000] Bovine cuts boneless, frozen (fdgdg)	02023000	1	0	3420.00	0.00	3420	420.00	23940.00	Pay
		[02023000] Bovine cuts boneless, frozen (fgfdgdffg)	02023000	1	0	3420.00	0.00	3420	420.00		
		[02023000] Bovine cuts boneless, frozen (fgfg)	02023000	1	0	3420.00	0.00	3420	420.00		
		[02023000] Bovine cuts boneless, frozen (gggggg)	02023000	1	0	3420.00	0.00	3420	420.00		
		[02023000] Bovine cuts boneless, frozen (hghfgh)	02023000	1	0	3420.00	0.00	3420	420.00		
		[02023000] Bovine cuts boneless, frozen (hghgf)	02023000	1	0	3420.00	0.00	3420	420.00		
		[02023000] Bovine cuts boneless, frozen (ytytry)	02023000	1	0	3420.00	0.00	3420	420.00		
2	ICA20160100000075 [Jan 29, 2016]	[02022000] Bovine cuts bone in, frozen (fdfd)	02022000	1	0	3420.00	0.00	3420	420.00	13680.00	Enter BoE    Pay
		[02022000] Bovine cuts bone in, frozen (tytyrt)	02022000	1	0	3420.00	0.00	3420	420.00		
		[02022000] Bovine cuts bone in, frozen (ytr)	02022000	1	0	3420.00	0.00	3420	420.00		
		[02022000] Bovine cuts bone in, frozen (ytyrt)	02022000	1	0	3420.00	0.00	3420	420.00		
		[02022000] Bovine cuts bone in, frozen (ytyrt)	02022000	1	0	3420.00	0.00	3420	420.00		
3	ICA20160100000067 [Jan 29, 2016]	[02023000] Bovine cuts boneless, frozen (BDA)	02023000	1	0	3420.00	0.00	3420	420.00	13680.00	Verify Payment
		[02023000] Bovine cuts boneless, frozen (fghf)	02023000	1	0	3420.00	0.00	3420	420.00		
		[02023000] Bovine cuts boneless, frozen (gfgfg)	02023000	1	0	3420.00	0.00	3420	420.00		
		[02023000] Bovine cuts boneless, frozen (hggggghgh)	02023000	1	0	3420.00	0.00	3420	420.00		
		[02023000] Bovine cuts boneless, frozen (hggggghgh)	02023000	1	0	3420.00	0.00	3420	420.00		
4	ICA20160100000058 [Jan 29, 2016]	[02023000] Bovine cuts boneless, frozen (fdfd)	02023000	1	0	3420.00	0.00	3420	420.00	3420.00	Pay
5	ICA20160100000049 [Jan 21, 2016]	[01059400] Fowls of the species Gallus domestic (rere)	01059400	1	0	3420.00	0.00	3420	420.00	3420.00	Enter BoE    Pay
6	ICA20160100000039 [Jan 19, 2016]	[02023000] Bovine cuts boneless, frozen (dfdfdf)	02023000	1	0	3420.00	0.00	3420	420.00	3420.00	Pay
7	ICA20160100000036 [Jan 19, 2016]	[02023000] Bovine cuts boneless, frozen (fdfd)	02023000	1	0	3420.00	0.00	3420	420.00	3420.00	Deposited
8	ICA20160100000030 [Jan 18, 2016]	[07133100] Beans (vigna spp., Pjaseolus spp.) of the species Vigna mungo (L.) (fdfgdgdff)	07133100	1	0	3420.00	0.00	3420	420.00	3420.00	Pay
9	ICA20160100000017 [Jan 14, 2016]	[07134000] Lentils, dried, shelled, whether or not skinned/split (It is a very good product)	07134000	1	0	3420.00	0.00	3420	420.00	3420.00	Pay
10	ICA20151000026535 [Oct 27, 2015]	[02012000] Bovine cuts bone in, fresh or chilled (Bovine cuts bone in, fresh or chilled)	02012000	1	0	3420.00	0.00	3420	420.00	3420.00	Deposited

# Inspector assigned for visual inspection





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**Food Import Clearance System v3.0**



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List Of Application(s) For Which Inspector Is To Be Assigned

List of NOC Applications For Assignment Of Inspector

[Click Here For Search Options \(Show Details...\)](#)

Sr No	Select	Consignment ID	Samples	Applied By	Exporting Country	Payment Mode/Amount/Date	CFS Location	Actions
1	<input type="checkbox"/>	ICA20160100000038 [Jan 19, 2016]	1	EVERGREEN EXPO CLEARING & FORWARDING PVT LTD			IGI AIRPORT	Process Mark as Inactive.
2	<input type="checkbox"/>	ICA20150700026135 [Jul 02, 2015]	1	STREAM LINE LOGISTICS PVT.LTD		ONLINE / 3420.00 / Jul 03, 2015	ICD-TKD	Process Mark as Inactive.
3	<input type="checkbox"/>	ICA20150700026102 [Jul 02, 2015]	1	STREAM LINE LOGISTICS PVT.LTD		ONLINE / 3420.00 / Jul 03, 2015	ICD-TKD	Process Mark as Inactive.
4	<input type="checkbox"/>	ICA20150700026099 [Jul 02, 2015]	1	STREAM LINE LOGISTICS PVT.LTD		ONLINE / 3420.00 / Jul 03, 2015	ICD-TKD	Process Mark as Inactive.

Inspector Assignment

Inspection Officer *	-Select- ▼	Appointment Date *	<input type="text"/>
Appointment Time From *	01 ▼ 00 ▼ AM ▼	Appointment Time To *	01 ▼ 00 ▼ AM ▼
Remarks *	Please Enter Remarks...		
<input type="button" value="ASSIGN"/> <input type="button" value="CANCEL"/>			

# TO – Appointment for Visual Inspection



Food Safety and Standards Authority of India

Ministry of Health & Family Welfare

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List Of Applications For Which Visual Inspection Is To Be Updated

**Note:** If you are not able to see the desired consignment, please click on Refresh Page : [Refresh Page](#)


List of Application(s) - For Visual Inspection

[Click Here For Search Options \(Show Details...\)](#)

Sr No	Consignment ID	Port Name	CFS Location	Applicant	Inspection Date	Details					Action
1	ICA20160100000021	Delhi	ICD-BLD	AKANSHA LOGISTICS	Jan 14, 2016	Sample ID	DESCRIPTION	HS CODE	CONTAINER NOs.	BOE	Print Sample ID Or Update Inspection
						609012016PLBN78S	Oranges, fresh/dried (oranges)	08051000	CRLU1234567	3245678	
2	ICA20160100000011	Delhi	ICD-DADRI	NATURE FOOD COMPANY	Jan 07, 2016	Sample ID	DESCRIPTION	HS CODE	CONTAINER NOs.	BOE	Print Sample ID Or Update Inspection
						609012016J0LGCG3	Bovine cuts boneless, frozen(Berry)	02023000	ASDF44444444444444	4343434	
						609012016S1RU9DR	Bovine cuts boneless, frozen(DRY FRUITS)	02023000	DFDF77777777777777	4343434	
						609012016ULFMLYY	Bovine cuts boneless, frozen(Apples)	02023000	GDGD33333333333333	4343434	
						609012016WKL257L	Bovine cuts boneless, frozen(Mango)	02023000	asdf33333333333333	4343434	
609012016YBCVA6J	Bovine cuts boneless, frozen(Orange)	02023000	DFGH44444444444444	4343434							
3	ICA20160100000003	Delhi	ICD-DADRI	JAIN SHIPPING PVT LTD	Jan 04, 2016	Sample ID	DESCRIPTION	HS CODE	CONTAINER NOs.	BOE	Print Sample ID Or Update Inspection
						609012016DD6R8BX	Bovine cuts bone in, frozen(apples)	02022000	ffff77777777777777	4444444	
609012016F5USH1V	Bovine cuts boneless, frozen(pineapple)	02023000	ffff66666666666666	4444444							
4	ICA20151200026593	Delhi	ICD-BLD	AKANSHA LOGISTICS	Dec 31, 2015	Sample ID	DESCRIPTION	HS CODE	CONTAINER NOs.	BOE	Print Sample ID Or Update Inspection
						6090120164P3CVT6	Oranges, fresh/dried (orange)	08051000	ASDU1234567	9999999	


# Sample ID Generation





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[Print Sample IDs](#)

CHA Representative Details

Name	Designation	Address	Mobile No.	Photo ID Proof
VIVEK DUTT MISHRA	MANAGER	A-136/1, OKHLA INDL AREA, PH-2, NEW DELHI-110020	9582005151	<a href="#">View Photo ID Proof</a>

Scrutiny Remark \_\_\_\_\_

Sample IDs

Food Safety and Standards Authority of India Ministry of Health & Family Welfare			
---Laboratory Sample---			
Priority		Group Item Y/N	NORMAL
Sample ID (Sampling Date)	60901201641GHED8NF (Jan 28, 2016)	Shelf Life(in %)	NA
Name Of The Product	BALVENIE DOUBLEWOOD 17 YO 6X70CL 43.0 CK TUB DY IN (SCOTCH WHISKY) [22083012]		
Container ID	EMCU3913633		
Manufacturing date		Expiry Date	
Country Of Origin	UNITED KINGDOM	Net Weight	
CFS Location	ICD-TKD		
For CHA/Importer		For Inspecting Officer	

Food Safety and Standards Authority of India Ministry of Health & Family Welfare			
Counter Sample For ConsignmentID :: ICA20150600025049			
Priority		Group Item Y/N	NORMAL
Sample ID (Sampling Date)	60901201641GHED8NF (Jan 28, 2016)	Shelf Life (in %)	NA
Name Of The Product	BALVENIE DOUBLEWOOD 17 YO 6X70CL 43.0 CK TUB DY IN (SCOTCH WHISKY) [22083012]		
Container ID	EMCU3913633		
Manufacturing date		Expiry Date	
Country Of Origin	UNITED KINGDOM	Net Weight	
CFS Location	ICD-TKD		
For CHA/Importer		For Inspecting Officer	

[Print Break Open Slip](#)

Break Open Seal

Food Safety and Standards Authority of India Ministry of Health & Family Welfare		
<p>This package was opened and a sample taken by the authorised officer of FSSAI, to have the same analyzed by a notified laboratory.</p> <p>Authorized Officer Seal</p>	<p>Location: _____</p> <p>Consignment ID: _____</p> <p>Signature: _____</p> <p>Name Of Officer: _____</p> <p>Date: _____ Time : _____</p>	<p>This package has been re-sealed in my presence</p>          <p>Name &amp; Signature of Authorized Representative of CHA/Importer</p>

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# Visual inspection update



## Visual Inspection Detail(s)

Did You Visit The CFS Location For This Consignment ?  Yes  No

Did You Inspect The Container(s) Associated With The Consignment In Question ?  Yes  No

Note: In case of Rejection, discrepancy proof is Mandatory.

Sr No	Sample Collected	Products Description	Sample ID	Container IDs	Discrepancy	Remarks	Visual Inspection report with label's photograph (Discrepancy proof in case of non rectifiable defects)
1	<input type="checkbox"/>	[15121990] Animal or vegetable fats and oil and their cleavage products; prepared edible fat/animal or vegetable waxes (SAFFLOWER REFINED OIL (710018) USE AS A RAW MATERIAL FOR MANUFACTURING OF COSMETIC ITEMS)	609052 019052 V2M1	N/A	Product(s) Shelf Life Less Than 60% ▾		<div style="border: 1px solid #ccc; padding: 2px;"> <span>Choose File</span> No file chosen                 </div> <div style="text-align: center; margin-top: 5px;"> <input type="button" value="Attach"/> </div>

Special Conditions	None ▾	Remark(s) On Special Conditions	<input type="text" value="Enter Details Of Special Conditions."/>
Damages	No ▾	Remark(s) On Damages	<input type="text" value="Enter Remark(s) On Damages."/>
Labelling	Complied ▾	Remark(s) On Labelling	<input type="text" value="Enter Remark(s) On Labelling."/>
Physical Condition(s)	Satisfactory ▾	Remark(s) On Physical	<input type="text" value="Enter Remark(s) On Physical Condition."/>
Packing Type	Loose ▾	Remark(s) On Packing Type	<input type="text" value="Enter Remark(s) On Packing Type"/>
Packing Condition(s)	Not Damaged ▾	Remark(s) On Packing Condition(s)	<input type="text" value="Enter Remark(s) On Packing Condition(s)"/>
Container Number(s)	N/A ▾	Remark(s) On Container(s) Condition	<input type="text" value="Enter Remark(s) On On Container's Condition(s)"/>
Container Number(s) If Not Grounded	<input type="text"/>		
Sample Collection date *(dd/MM/yyyy)	<input type="text"/>	Sample Collection Time *	11 ▾ 00 ▾ AM ▾

I have Verified the system results on shelf life

# AO- VI rejection



Sr No	Products Description	Manufacturer	Exporter	Quantity	Units	Invoice Value	Container IDs	CFS Location	No. of Packages	Type of Package	Country of Origin
1	[21069019] Miscellaneous edible preparations (INSTANT DRINK POWDER GATORADE (125 CTN))	TRANS USA CORPORATION	TRANS USA CORPORATION	680.8	KGS	57519.03	TEMU0627911	SPEEDY MULTIMODES	125	CTN	USA

### Sample Details

Sr No	Sample ID	Description	HS Code	Container Number(s)
1	401032019QX9RFWN	INSTANT DRINK POWDER GATORADE (125 CTN)	21069019	TEMU0627911

### Rejection Recommendation Details

Consignment ID	Inspection Date	Inspector Name	Discrepancy	Inspector Remarks	Recommendation	Remark on Recommendation
ICA20190200007701	Mar 02, 2019	AMOL RAJENDRA JAGTAP	Non Rectifiable Defect(s).	1. As stated on label article is produced with genetic engineering. Thus, it qualifies as genetically modified food. 2. As per section 22 (2) of FSS Act 2006 "genetically engineered or modified food" means food and food ingredients composed of or containing genetically modified or engineered organisms obtained through modern biotechnology, or food and food ingredients produced from but not containing genetically modified or engineered organisms obtained through modern biotechnology. 3. However, as per section 22 of FSS Act 2006, no person shall manufacture, distribute, sell or import any genetically modified articles of food. 4. Thus, this office is not in position to consider case for further clearance.	REJECTION RECOMMENDED	NON RECTIFIABLE DISCREPANCIES HAS BEEN OBSERVED DURING VISUAL INSPECTION FOR THIS CONSIGNMENT

### Rejection Recommendation Clarification

No Clarification Found..!

### GENERATE NCC/Reassign Inspector/Send for Clarification

- GENERATE NCC
  RE-ASSIGN INSPECTOR
  SEEK CLARIFICATION

Remarks \*

# AO/TO - Samples forwarding stage





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List of Sample(s) to be Submitted to Laboratory

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Sr No	Consignment ID	Port Name	Applicant	Sampling Details					Action
HS Code	Description	Sample ID	Container Nos.	BOE					
1	ICA2016010000023 [Jan 14, 2016]	Delhi	JAIN SHIPPING PVT LTD	04041010	[04041010] Whey, concentrated, evaporated or condensed, liquid or semi-solid (OK)	609012016EYMRNCH	1234567	3485372	Process
2	ICA2016010000014 [Jan 12, 2016]	Delhi	JAIN SHIPPING PVT LTD	02023000	[02023000] Bovine cuts boneless, frozen (Grapes)	60901201694P069H	ASDF12345678	5656556	Process
				01059400	[01059400] Fowls of the species Gallus domestic (Mango)	609012016CXFWXZL	fgfg5555555555	5656556	
3	ICA2016010000013 [Jan 08, 2016]	Delhi	NATURE FOOD COMPANY	02022000	[02022000] Bovine cuts bone in, frozen (Apples)	609012016BJ4615C	ASDF8888888888888	4444444	Process
				02022000	[02022000] Bovine cuts bone in, frozen (Orange)	609012016H95P9QA	jkjk4444444444444	4444444	
4	ICA2016010000008 [Jan 06, 2016]	Delhi	NATURE FOOD COMPANY	01051100	[01051100] Live fowls of species Gallus domesticus, weighing not >185g (Grapes)	609012016XNJGV1M	kcda2222222222222	5656565	Process
5	ICA2016010000007 [Jan 05, 2016]	Delhi	NATURE FOOD COMPANY	02023000	[02023000] Bovine cuts boneless, frozen (ffffff)	6090120163L9CEZC	ffff4444444444444	1111111	Process
				02023000	[02023000] Bovine cuts boneless, frozen (ssssss)	609012016BH7JFNX	ssss44444444444	1111111	
6	ICA2016010000005 [Jan 05, 2016]	Delhi	NATURE FOOD COMPANY	02022000	[02022000] Bovine cuts bone in, frozen (meat)	6090120168S2PBM2	gggg44444444444	2222222	Process
				02022000	[02022000] Bovine cuts bone in, frozen (rice)	609012016ES21HDV	ffff5555555555555	2222222	
				02022000	[02022000] Bovine cuts bone in, frozen (maggie)	609012016NJJQV8R	ffff6666666666666	2222222	
7	ICA20150900026478 [Sep 04, 2015]	Delhi	JAIN SHIPPING PVT LTD	02023000	[02023000] Bovine cuts boneless, frozen (Bovine cuts boneless, frozen)	609092015CX70XJG-1	fhru4589651	8759856	Process
				02023000	[02023000] Bovine cuts boneless, frozen (Bovine cuts boneless, frozen)	609092015CX70XJG-2	fhru4589651	8759856	
8	ICA20150600025049 [Jun 25, 2015]	Delhi	VERITAS GLOBAL PRIVATE LIMITED	22083012	[22083012] Scotch in Containers Holding 2 Ltr or Less (BALVENE DOUBLEWOOD 17 YO 6X70CL 43.0 CK TUB DY IN (SCOTCH WHISKY))	60901201641GHED8NF	EMCU3913633	9512521	Process



# LAB Selection



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### Custom House Agent Details

<b>CHA/Company Name [License No.]</b>	JAIN SHIPPING PVT LTD[AAAAA1111GCH001]	<b>License Issue Location</b>	DELHI
<b>License Valid From</b>	Jun 06, 2000	<b>License Valid Upto</b>	Dec 30, 2016
<b>Office Address</b>	23, BUILDING NUMBER 54 SARITA VIHAR NEW DELHI	<b>City</b>	DELHI
<b>State</b>	Delhi	<b>Pin</b>	110001
<b>Telephone Number(s)</b>	(011) 1231231231	<b>Fax number(s)</b>	Not Available
<b>Mobile Number</b>	8860612256	<b>Email Address</b>	syedasadhasan@gmail.com
<b>Primary Port</b>	Delhi	<b>Alternate Port</b>	Mumbai-JNPT Nhava Sheva, Delhi, Tuticorin

### Consignment Basic Details

<b>Consignment ID</b>	ICA2016010000023 [Jan 14, 2016]	<b>Consignment Description</b>	
<b>IGM Number</b>	1234567	<b>Import Purpose</b>	COMMERCIAL
<b>Importer Name</b>	CHELSI FOODS	<b>Importer IE Code</b>	3014010189
<b>Port Of Entry</b>	DELHI	<b>Mode Of Entry</b>	AIR
<b>Bill Of Entry Number</b>	3485372	<b>Bill Of Entry Date</b>	Jan 12, 2016
<b>Exporting Country</b>	AFGHANISTAN	<b>Transit Country</b>	AFGHANISTAN
<b>Application Type</b>	General Import	<b>IGM/Arrival Date</b>	

### Sampling Details

Sr No	Sample ID	Description	HS Code	Container Nos.
1	609012016EYMRNCH	WHEY, CONCENTRATED, EVAPORATED OR CONDENSED, LIQUID OR SEMI-SOLID	04041010	1234567

### Consignment Document Detail(s)

Sr No	Document Name	Document URL	Document Type	Uploaded On	Show To Lab
1	END USAGE DECLARATION	<a href="#">View Document</a>	Consignment Specific Document	Jan 14, 2016 At 5:11PM	<input type="checkbox"/>

### Visual Inspection Detail(s)

<b>Special Condition</b>	Frozen	<b>Physical Item Found</b>	Satisfactory
<b>Damage</b>	No	<b>Labeling</b>	Complied

### Analysis & Laboratory Selection

Sr No	Sample ID	Product	Mode Of Dispatch	Tests	Lab Name	Remark
1	609012016EYMRNCH	Whey, concentrated, evaporated or condensed, liquid or semi-solid[04041010]	By Courier	Virus Culture/Agg Vibrio Parahaemolyticus Weevil Led Grains Yeast and Mould CFU/mid Yeast and Mould CFU/yeast	Sriram Institute for Industrial Rese	

**End Usage Remarks** fhfgh

**Remarks** fghgfh

**SAMPLES FORWARDED TO LAB(S) SUCCESSFULLY**

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# Lab - Dashboard



सत्यमेव जयते

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fssai

fssai

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Laboratory's Home Page

## CURRENT STATISTICS

Sample(s) Received for Analysis :	<b>12</b>
Sample(s) for Analysis Result Update :	<b>30</b>
Sample(s) for Analysis Report Generation :	<b>03</b>
Sample(s) Not Fit for Analysis :	<b>00</b>
Analysed Sample(s) for Invoice Generation :	<b>3570</b>
(Re-Test) Sample(s) Received for Analysis :	<b>00</b>
(Re-Test) Sample(s) for Analysis Result Update :	<b>00</b>

## List of Sample(s) Forwarded By Authorized Officers

Sr No	Sample ID	Description	HSCode	Sample Dispatch Mode	Sample Dispatch Date
1	498102015V94MD1F	ERWERW	08081000	By Post	Oct 01, 2015
2	498102015J25PZP0	242342	08081000	By Post	Oct 01, 2015
3	6090820159YKKYKA	PIZZA SAUCE (3000GM / PCS)	21039090	By Post	Aug 07, 2015
4	6090820158FFD4EM	BALDUZZI CHARDONNAY 2014 1 CTN = 12 BTLs X 750ML WINE	22041000	By Post	Aug 07, 2015
5	609072015PQWM5GY	ZARISHAK BERBERTS VULGARIS LINN BORBERRY	12119099	Lab Representative	Jul 03, 2015
6	6090120143EV6Y9F	CHERRY	08092000	Lab Representative	Jan 31, 2014
7	609092013G9BQZXA	ARDBEG 10 YO 6X70CL CTN GX 08	22083012	Lab Representative	Oct 07, 2013
8	609092013UN8Y7D9	620801 BAILEYS ORIG (80X5CL) [LIQUOR]	22087011	Lab Representative	Sep 20, 2013
9	201082013ARYFEF0	CHAUMET CHOCOLATE INDULGENCE TIN 228G (20 X 228 G)	18063100	Lab Representative	Sep 20, 2013
10	609082013QQ9XH7F	ABSOLUT ELYX VODKA 40% (6X75CL) (VODKA)	22085013	Lab Representative	Aug 23, 2013

[Click here to process these application...](#)

# Lab – Sample Acknowledge





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List Of Application(s) For Which Test Result Is To Be Updated

List of Application(s) Pending for Test Result(s) \_\_\_\_\_

Click Here For Search Options (Show Details...) ▼

Sr No	Sample ID	Country of Origin	Lab Code No	Description	HSCode	Sample Receipt Date	Zone*	Action
1	6090720153P3EPXR	THAILAND	5150704.FP1.14	RAMBUTAN	08109090	Jul 04, 2015		Process
2	609072015EYCS2AT	THAILAND	5150704.FP1.15	GUAVAS	08045010	Jul 04, 2015		Process
3	609072015F04RH37	THAILAND	5150704.FP1.16	MELON	08071900	Jul 04, 2015		Process
4	609042015587Z58F	PHILIPPINES	5150704.FP1.22	TONDENA MANILA RUM SILVER	22084011	Jul 03, 2015		Process
5	609042015A9ETLZH	PHILIPPINES	5150704.FP1.21	TONDENA MANILA RUM GOLD	22084011	Jul 03, 2015		Process
6	609042015M31KM7E	PHILIPPINES	5150704.FP1.20	GINEBRA SANMIGUEL PREMIUM GIN	22085011	Jul 03, 2015		Process
7	609072015C7W1UPT	UNITED KINGDOM	5150704.FP1.23	COMPOUND ALCOHOLIC PREPARATION VATTED MALT SPIRIT (VMS)60% V/V (FOR MFG OF BLENDEDSCOTCH WHISKY) INFL OS (OVER 3 YR)	22089099	Jul 03, 2015		Process
8	609072015W5VNNT1	GERMANY	5150703.FP1.23	ACIDULATED MALT	11071000	Jul 03, 2015		Process
9	609062015KZLY9OZ	ARGENTINA	5150702.FP1.164	AG47 MALBEC SHIRAZ 2014 12 X 750 ML WINE	22042990	Jul 02, 2015		Process
10	609062015LFPN12F	ARGENTINA	5150702.FP1.163	ARGENTO MALBEC 2014 12 X 750 ML WINE	22042990	Jul 02, 2015		Process
11	609062015ZTHJ4U0	ARGENTINA	5150702.FP1.162	AG47 CHARDONNAY 2014 12 X 750 ML WINE	22042990	Jul 02, 2015		Process
12	6090720150F68MKN	GERMANY	5150703.FP1.51	CARAAROMA MALT	11072000	Jul 02, 2015		Process
13	6090720150WKT1XP	GERMANY	5150703.FP1.35	SPECIAL W MALT	11072000	Jul 02, 2015		Process
14	60907201534BV30X	GERMANY	5150703.FP1.34	VIENNA MALT	11071000	Jul 02, 2015		Process
15	60907201556WH80Q	GERMANY	5150703.FP1.33	CARAHELL MALT	11072000	Jul 02, 2015		Process
16	6090720155QESJ3Q	GERMANY	5150703.FP1.32	RYE MALT	11071000	Jul 02, 2015		Process
17	60907201569SPU7N	GERMANY	5150703.FP1.31	PALE ALE MALT	11071000	Jul 02, 2015		Process
18	60907201583VV964	GERMANY	5150703.FP1.30	CARAAMBER MALT	11071000	Jul 02, 2015		Process
19	609072015AD36LEN	CHINA P RP	5150702.FP1.161	CASSIA WHOLE	09061990	Jul 02, 2015		Process
20	609072015BYVV773	GERMANY	5150703.FP1.29	MUNICH MALT TYPE 1	11072000	Jul 02, 2015		Process

1 | 2

\*Indicates its been more than 10 Days since this sample is pending.

# Lab result update





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Laboratory Result Detail(s) Sample(s) Tested by Laboratory

Sample ID	6090720153P3EPXR	Lab ID	LAB000008
Sample Receipt Date	Jul 04, 2015	Mode Of Dispatch	Lab Representative
Type of Packing	Plastic Bags	Packing Condition	Satisfactory
Sample Condition	Fit For Analysis	Lab Code No.	5150704.FP1.14
Documents Attached :	No Documents has been forwarded with this sample!!		
Food Analyst/Authorised Signatory *	<div style="display: flex; align-items: center;"> <div style="border: 1px solid #ccc; padding: 2px;">-Select-</div> <div style="margin-left: 5px;">Click Here to add Food Analyst/Authorised Signatory</div> </div>		
This Sample is pending since 213 day(s).		Sample Description	Fresh Fruits others [08109090]
Expected Analysis Start Date	Jul 04, 2015	Expected Analysis End Date	Jul 06, 2015
Actual Analysis Start Date *	<input type="text" value="Enter Analysis Start Date"/>	Actual Analysis End Date *	<input type="text" value="Enter Analysis End Date"/>
Remarks/Opinion *	<input style="width: 100%;" type="text" value="Enter Remarks"/>		

Please DO NOT enter any special characters such as µ , ° (degree) they might cause an error and your data will not be saved.

Parameter Tested	FSS/DGCHS Value	Method	Result Value	Remarks	Action
<input style="width: 100%;" type="text"/>	<input style="width: 100%;" type="text"/>	<input style="width: 100%;" type="text"/>	<input style="width: 100%;" type="text"/>	<input style="width: 100%;" type="text"/>	<input type="button" value="Add"/>

Analysis Result \* -Select-

# Parameters tested by LABS(Item description)



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## Parameter List

Parameter Tested	FSS/DGCHS Value	Method	Result Value	Remarks
Ash Sulphated (on salt free basis)	Not more than 2.5 % by weight	DGHS Lab. Manual 4 (13.2A), 2005	0.43 g/100g (%)	Conforms
Ash Insoluble in dil. HCl	Not more than 0.2 % by weight	DGHS Lab. Manual 4 (13.3), 2005	<0.05 g/100g (%)	Conforms
Brilliant Blue FCF (E133)	Not more than 100 mg/kg	FSSAI Lab Manual, 2016	16 g/100g (%)	Conforms
Tartrazine (E102)	Not more than 100 mg/kg	FSSAI Lab Manual, 2016	20.2 g/100g (%)	Conforms
Sunset Yellow FCF (E110)	Not more than 100 mg/kg	FSSAI Lab Manual, 2016	18.6 g/100g (%)	Conforms
Lead (as Pb)	Max. 2 ppm by weight	AOAC, 20th Ed.,2016, Method no.984.27 & 2011.14, Ch-50	<0.05 mg/kg(ppm)	Conforms
Copper (as Cu)	Max. 5 ppm by weight	AOAC, 20th Ed.,2016, Method no.984.27 & 2011.14, Ch-50	<0.05 mg/kg(ppm)	Conforms
Arsenic (as As)	Max. 1 ppm by weight	AOAC, 20th Ed.,2016, Method no.984.27 & 2011.14, Ch-50	<0.05 mg/kg(ppm)	Conforms
Tin (as Sn)	Max. 5 ppm by weight	AOAC, 20th Ed.,2016, Method no.984.27 & 2011.14, Ch-50	<0.05 mg/kg(ppm)	Conforms
Cadmium (as Cd)	Max. 1.5 ppm by weight	AOAC, 20th Ed.,2016, Method no.984.27 & 2011.14, Ch-50	<0.02 mg/kg(ppm)	Conforms
Mercury (as Hg)	Max. 1 ppm by weight	AOAC, 20th Ed.,2016, Method no.984.27 & 2011.14, Ch-50	<0.01 mg/kg(ppm)	Conforms
*Methyl Mercury (Calculated as the element)	Max. 0.25 ppm by weight	By Calculation	<0.01 mg/kg(ppm)	Conforms
Hydrocyanic Acid	Max. 5 ppm	AEC/C/SAP/F-136	<0.01 mg/kg(ppm)	Conforms

# Lab Report(Fruit sample)

Ashwamedh Engineers & Consultants  
Survey No.102, Plot No.26, Wadala Pathardi Road,  
Indira Nagar, Nashik-422009, Maharashtra, India  
Near Guru Gobind Singh School, Near Pandar Nagar,  
Post of Sak Mandli Chowk, Taluka Savar Taluqa  
sales@ashwamedh.net T/F +91-253-2392225



NABL Certificate No.  
TC-5509

ULR-TC55091900002691P

Test Certificate No.: F/03/19/508

Date: 04.03.2019

FORM 2  
[See regulation 10 (5)]

## REPORT OF LABORATORY ANALYSIS

### Report of Laboratory Analysis

- |  |                              |   |
|--|------------------------------|---|
| 1. Sample Identification   | :                            | 401032019N8V4CRJ  |
| 2. Ref. No   | :                            | 2.7.1 Sugar Boiled Confectionery                                    |
| 3. Sample Received from  | :                            | Authorised officer of FSSAI, JNPT, Mumbai                           |
| 4. Sample Particulars  | :                            | Sugar Candy (10 G X 30 Pcs X 24 Boxes)<br>(603 Ctns) (17049090)     |
| 5. Volume/Weight   | :                            | 10 g x 30 Pcs x 2 no.   |
| 6. Sample received Date and Time   | :                            | Time: 11:15 pm on: 02.03.2019                                       |
| 7. Lot/Batch No.   | :                            | 20190115  |
| 8. Date of Manufacture   | :                            | 15.01.2019  |
| 9. Fee Received  | :                            | <input type="checkbox"/> Yes  |
| 10. Lab Code No.   | :                            | F/03/19/508   |
| A. Physical Examination  |                              |   |
| 11. Type of Packaging  | :                            | Box   |
| 12. Condition of Package   | :                            | Satisfactory  |
| 13. Physical Appearance of sample  | :                            | Multi Colour Candy  |
| 14. Labelling-Details sufficient   | :                            | <input checked="" type="checkbox"/> Yes <input type="checkbox"/> No |
| 15. If condition of packaging or sample or details provided in the label is not acceptable, provide reason: Not applicable | :                            |   |
| B. Laboratory Analysis   |                              |   |
| 16. Analysis date of starting:03.03.2019   | Analysis date of completion: | 04.03.2019  |

Ashwamedh Engineers & Consultants  
Survey No.102, Plot No.26, Wadala Pathardi Road,  
Indira Nagar, Nashik-422009, Maharashtra, India  
Near Guru Gobind Singh School, Near Pandar Nagar,  
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sales@ashwamedh.net T/F +91-253-2392225



ULR-TC55091900002691P

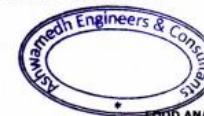
### Test Results

S. No.	Quality Characteristics	Specified limit as per FSSR/As per COA if not mentioned in FSSR	Test Results	Test Method
1.	Ash Sulphated (on salt free basis)	Not more than 2.5 % by weight	0.43 g/100g (%)	DGHS Lab. Manual 4 (13.2A), 2005
2.	Ash Insoluble in dil. HCl	Not more than 0.2 % by weight	<0.05 g/100g (%)	DGHS Lab. Manual 4 (13.3), 2005
3. Coloring Matter				
i.	Brilliant Blue FCF (E133)	Not more than 100 mg/kg	16 g/100g (%)	FSSAI Lab Manual, 2016
ii.	Tartrazine (E102)	Not more than 100 mg/kg	20.2 g/100g (%)	FSSAI Lab Manual, 2016
iii.	Sunset Yellow FCF (E110)	Not more than 100 mg/kg	18.6 g/100g (%)	FSSAI Lab Manual, 2016
<b>Metal Contaminants</b>				
4.	Lead (as Pb)	Max. 2 ppm by weight	<0.05 mg/kg(ppm)	AOAC, 20 <sup>th</sup> Ed., 2016, Method no.984.27 & 2011.14, Ch-50
5.	Copper (as Cu)	Max. 5 ppm by weight	<0.05 mg/kg(ppm)	AOAC, 20 <sup>th</sup> Ed., 2016, Method no.984.27 & 2011.14, Ch-50
6.	Arsenic (as As)	Max. 1 ppm by weight	<0.05 mg/kg(ppm)	AOAC, 20 <sup>th</sup> Ed., 2016, Method no.984.27 & 2011.14, Ch-50
7.	Tin (as Sn)	Max. 5 ppm by weight	<0.05 mg/kg(ppm)	AOAC, 20 <sup>th</sup> Ed., 2016, Method no.984.27 & 2011.14, Ch-50
8.	Cadmium (as Cd)	Max. 1.5 ppm by weight	<0.02 mg/kg(ppm)	AOAC, 20 <sup>th</sup> Ed., 2016, Method no.984.27 & 2011.14, Ch-50
9.	Mercury (as Hg)	Max. 1 ppm by weight	<0.01 mg/kg(ppm)	AOAC, 20 <sup>th</sup> Ed., 2016, Method no.984.27 & 2011.14, Ch-50
10.	*Methyl Mercury (Calculated as the element)	Max. 0.25 ppm by weight	<0.01 mg/kg(ppm)	By Calculation
<b>Naturally Occurring Toxic Substances</b>				
11.	Hydrocyanic Acid	Max. 5 ppm	<0.01 mg/kg(ppm)	AEC/C/SAP/F-136

### C. Conclusion:

- The sample conforms to the specifications laid down for all the parameters in the Act and the rules and regulations made there under.
- The sample does not conform to the specifications laid down in the Act and the rules and regulations made there under for the parameters.

Place : Nashik  
Date : 04.03.2019



Ninad Soundankar  
Technical Manager (Chemical)  
FOOD ANALYST / AUTHORISED SIGNATORY (Chemical)

### Note:

1. Test Sample (s) not drawn by the laboratory.
2. The result listed refer only to the tested sample(s) and applicable parameter(s).
3. Perishable samples will be disposed immediately after report dispatch.
4. Non-perishable samples will be stored for 15 days to one month after report dispatch or as per the regulatory norms.
5. This report is not to be reproduced except in full, without written approval of the laboratory.
6. The parameters marked with an \* are not accredited by NABL.

End of Report

AECF/REP1-C

# AO – List of Issued NOC/NCC



Food Import Clearance System v3.1

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## List Of Application(s) For Which NOC Is Generated

List of Sample(s) - List of Issued NOC

Click Here For Search Options (Show Details...)

Sr No	Consignment ID	Exporting Country	Custom House Agent	Details							
				Importer/BOE	Item Desc/HS Code	Inspection Officer	Visual Inspection Report	NOC Issued Date	Sample Details	Action	
1	ICA20190300008375 [Mar 05, 2019]		K SQUARE LOGISTICS	NESTLE INDIA LTD [2260756]	CALCIUM CARBONATE FINE POWDER[28365000]	Gurunath Sathe	N/A	Mar 19, 2019	Sample ID	Laboratory	View NOC    View Report
									401032019L38R5QD-1	Envirocare Labs Pvt. Ltd., Mumbai	
									401032019L38R5QD-2	Envirocare Labs Pvt. Ltd., Mumbai	
									401032019L38R5QD-5	Envirocare Labs Pvt. Ltd., Mumbai	
									401032019L38R5QD-3	Envirocare Labs Pvt. Ltd., Mumbai	
401032019L38R5QD-4	Envirocare Labs Pvt. Ltd., Mumbai										
2	ICA20190300008151 [Mar 04, 2019]		SHRIWIN SHIPPING & LOGISTICS	SHREE LAXMAN KESHU LAL FRUIT MERCHANT [2250768]	FRESH APPLE RED DELICIOUS AA NET 20 KGS PER CTN COUNT [100/113/125 [08081000]	INSPECTION NOT REQUIRED	N/A	Mar 05, 2019	Sampling Not Required		View NOC    View Report
3	ICA20190300008116 [Mar 02, 2019]		URMI SHIPPING AGENCY	PEARL FOODS [2259949]	RANI ORANGE FLOAT CAN (180 ML X 24) (1500 CASE) [22029920]	INSPECTION NOT REQUIRED	N/A	Mar 05, 2019	Sampling Not Required		View NOC    View Report
					RANI PEACH FLOAT CAN (180 ML X 24) (4080 CASE) [22029920]				Sampling Not Required		
					RANI PINEAPPLE FLOAT CAN (180ML X 24) (1000 CASE) [22029920]				Sampling Not Required		
					RANI STRAW -BANANA FLOAT CAN (180 ML X 24) (1500 CASE) [22029920]				Sampling Not Required		
4	ICA20190300008075 [Mar 02, 2019]		PAAR SERVICES PVT LTD	NGK TRADING COMPANY PRIVATE LIMITED [9974899]	FRESH GRAPES RED GLOBE UVA ( PER CTN 8.2 KGS) SIZE J [08061000]	INSPECTION NOT REQUIRED	N/A	Mar 05, 2019	Sampling Not Required		View NOC    View Report

# No objection certificate(NOC)



Food Safety and Standards Authority of India  
Ministry of Health & Family Welfare



## NO OBJECTION CERTIFICATE FOR CLEARANCE OF IMPORTED FOOD

NOC No: NOC201900013148

Port of Entry/Location: Mumbai-JNPT Nhava Sheva/All Cargo

To,  
The Deputy Commissioner of Customs / Asst. Commissioner of Customs  
Mumbai-JNPT Nhava Sheva

Food Article imported by: PASHUPATI TRADING CO.

FSSAI License No:

IGM Number: 2218094

Bill of Entry Number: 2221834

IECode: AHVPB0093N

Dated: Feb 27, 2019

CHA Name: INTERNATIONAL SHIPPING AGENCY

Product	Sample ID	IGM Number	Import Purpose	Mode	Product(s) as per Bill of Entry	Exporting Country
CHEWING GUM (12.5 G X 20 PACKS X 30 BOXES) (901 CTNS) [17041000]	401032019ZBR59RQ	2218094	Commercial	Sea	CHEWING GUM (12.5 G X 20 PACKS X 30 BOXES) (901 CTNS)	CHINA P RP

This office has no objection if the product(s) mentioned above is released from this port as the result(s) of the inspection / analysis shows that the sample(s) conform to the specification(s) under the FSS Act 2006 and rules and regulations made thereunder.

This is for your information and necessary action please.

Remark: The sample conforms to the specifications laid down for all the parameters in the Act and the rules and regulations made there under.

Dated : 04/03/2019

(Name and seal of Authorized Officer)



# Non conforming Report(NCR)



Food Safety and Standards Authority of India

Ministry of Health & Family Welfare



## REJECTION REPORT OF FOOD IMPORT

NCC No: NCC201900013475  
Port of Entry/Location: Mumbai-JNPT Nhava Sheva/Indev

To,  
The Deputy Commissioner of Customs / Asst. Commissioner of Customs  
Mumbai-JNPT Nhava Sheva

Food Article imported by: SANJAY UDYOG

FSSA License No:

IGM Number:  
Bill of Entry Number: 2114404  
IECode: 0395045720

Dated: Feb 19, 2019  
CHA Name: FORAM FORWARDERS

Product	Sample ID	IGM Number	Import Purpose	Mode	Product (s) as per Bill of Entry	Exporting Country
SOYA BEANS (BENIN ORIGIN) [12019000, Oil seeds and oleaginous fruits;miscellaneous grains seeds and fruit; industrial and medicinal plants;straw and fodder]	401032019K4FAYUN		Commercial	Sea	SOYA BEANS (BENIN ORIGIN)	BENIN

This office is not in a position to issue NOC of the product(s) mentioned above as the result(s) of the inspection / analysis shows that the sample(s) do not conform to the specification(s) under the FSS Act 2006, and rules and regulations made thereunder.

This is for your information and necessary action please.

Remark: ok

Dated : 20/03/2019

(Name and seal of Authorized Officer)

## Provisional NOC



Food Safety and Standards Authority of India

Ministry of Health & Family Welfare



### PROVISIONAL NO OBJECTION CERTIFICATE FOR CLEARANCE OF IMPORTED FOOD

Date: Mar 20, 2019

To,  
The Deputy Commissioner of Customs / Asst. Commissioner of Customs  
Mumbai-JNPT Nhava Sheva

**SUBJECT:-** Issue of Provisional No Objection Certificate No. **PNOC201900003919**

Sir,

Please refer to bill of entry no. **2114404** dated **Feb 19, 2019** regarding issue of NOC for the item **SOYA BEANS (BENIN ORIGIN) (12019000)**. Provisional NOC in respect of the above said items is issued as per FSS Act 2006 & Rules; Regulations 2011 extended guidelines issued from time to time.

The consignee may be allowed to take out the **above mentioned** item on the above mentioned bill of entry from bonded warehouse.

The consignee has agreed to release the goods in the market after receipt of quality report from laboratory and Final NOC from FSSAI. On failure at lab report, consignee has agreed to recall the ENTIRE shipment for further process as directed by this office failing which the consignee forfeits the right to any future Provisional NOC.

**Yours faithfully**

Authorized Officer  
Food Import Clearance Division  
Food Safety and Standards Authority of India

## CHA- Apply for retest after NCR





**Food Safety and Standards Authority of India**  
Ministry of Health & Family Welfare

**Food Import Clearance System v3.0**



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— List of Application(s) For Which NCC Is Generated —

[Click Here For Search Options \(Show Details...\)](#)

Sr No	Consignment ID	Exporting Country	Product Details				NOC Status	
1	ICA20150800026463 [Aug 03, 2015]		IMPORTER	BOE	Product	INSPECTION OFFICER	Status	NCC Generated View Application
			HIYA OVERSEAS PRIVATE LIMITED [0806014539]	1234577	[07129090] Other Vegetables dehydrated, dried (test)	N/A	Noc Rejected	
2	ICA20150900026478 [Sep 04, 2015]		IMPORTER	BOE	Product	INSPECTION OFFICER	Status	NCC Generated View Application
			MR. DEEPAK CHANDAK [0100000001]	8759856	[01059400] Fowls of the species Gallus domestic (Fowls of the species Gallus domestic)	N/A	Noc Rejected <a href="#">Applied For ReTesting</a>	
			MR. DEEPAK CHANDAK [0100000001]	8759856	[02023000] Bovine cuts boneless, frozen (Bovine cuts boneless, frozen)	Balam Goswami	Noc Rejected	
3	ICA20151200026575 [Dec 17, 2015]		IMPORTER	BOE	Product	INSPECTION OFFICER	Status	NCC Generated View Application
			NARANG ACCESS PVT.LTD [031002349]	1231332	[02023000] Bovine cuts boneless, frozen (Bovine cuts boneless, frozen)	Balam Goswami	Noc Rejected	
4	ICA20151200026581 [Dec 23, 2015]		IMPORTER	BOE	Product	INSPECTION OFFICER	Status	NCC Generated View Application
			MR. DEEPAK CHANDAK [0100000001]	5465656	[01051100] Live fowls of species Gallus domesticus, weighing not >185g (fruits)	Balam Goswami	Noc Rejected <a href="#">Applied For ReTesting</a>	

# AO – Retest request approval



 **FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA**  
*Inspiring Trust, Assuring Safe & Nutritious Food*  
Ministry of Health and Family Welfare, Government of India

**Food Import Clearance System v3.1**

Logged In As : K.U Methekar [FSSAI Authorized Officer from Mumbai-JNPT Nhava Sheva]

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## List Of Re-Test Request(s)

NOC Application Requests For Retest

[Click Here For Search Options \(Show Details...\)](#)

Sr No	Consignment ID	Importer	Product	HS Code	BOE	Non Conformance Date	Action
1	ICA20190300008407	SANJAY UDYOG	[12019000] Oil seeds and oleaginous fruitsmiscellenious grains seeds and fruit;industrial and medicinal plants;straw and fodder (SOYA BEANS (BENIN ORIGIN))	12019000	2114404	Mar 20, 2019	Process

# CHA- Retest Payment



## Food Import Clearance System v3.1

Logged In As : ASPINWALL & CO LTD [CHA]

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— List of Application(s) - For Payment (Re-Test Cases) —

Sr No	Consignment ID	Importer	Product	Amount (INR)	Action
1	ICA20140200006430 [Feb 20, 2014]	RED BULL INDIA PVT. LTD.	Beverages vinegar and spirits [ RED BULL ENERGY DRINK PROPRIETARY FOOD (24x0.25LTRx2659TRAY =15954LTR)RB30925(NON ALCOHOLIC ENERGY DRINK)ENERGY DRINK-NA ]	5900.00	Pay
2	ICA20140200006485 [Feb 20, 2014]	RED BULL INDIA PVT. LTD.	Beverages vinegar and spirits [ RED BULL ENERGY DRINK PROPRIETARY FOOD (24x0.25LTRx2659TRAY =15954LTR)RB30925(NON ALCOHOLIC ENERGY DRINK)ENERGY DRINK-NA ]	5900.00	Pay

# AO- Forward retest sample to lab



## List Of Re-Test Application(s) To be Forwarded To Laboratory

List of Retest Application(s) - To Be Forwarded To Lab

[Click Here For Search Options \(Show Details...\)](#)

Sr No	Consignment ID	Retest Sample ID	Applied By	DD Bank	DD Number	Importer	Product	Action
1	ICA20120900006524 [Sep 26, 2012]	RT20120900006524	S.I. PARAMASIVA NADAR & SONS	KOTAK MAHINDRA BANK [SECOND LINE BEACH]	934114 [Oct 11, 2012]	SEEMA TRADERS	GREEN MUNG BEAN	Process
2	ICA20121100009546 [Nov 14, 2012]	RT20121100009546	AV KANNIAH NAIDU & CO	TAMILNAD MERCANTILE BANK LTD [G T BRANCH CHENNAI]	877858 [Dec 07, 2012]	DHIRISH INTERNATINAL	YELLOW POPPY SEEDS	Process
3	ICA20180900034220 [Sep 06, 2018]	RT201809000342202	VELS SHIPPING SERVICES PVT LTD	ONLINE [BOB]	101201825794325218 [Sep 14, 2018]	MUDRA EXPORTS	FRESH ORANGES MIDNIGHTS	Process
4	ICA20190200005014 [Feb 06, 2019]	RT201902000050141	SIP DHANASEKARAN & CO	ONLINE [BOB]	081903001438979 [Mar 05, 2019]	HOORTHY TRADERS	BLACK MATPE RAW PULSES	Process

### Visual Inspection Details

Inspected By	D RAMACHANDRAN	Inspected On	Feb 14, 2019
Inspected At time	03:15 PM	Visual Inspection Updated On	Feb 14, 2019
Special Conditions	None	Remarks On Special Conditions	
Physical Conditions	Satisfactory	Remarks On Physical Conditions	
Labelling Conditions	Complied	Remarks On Labelling Conditions	
Packing Conditions	Not Damaged	Packing Type	Loose
Damages	No	Remarks On Damages Conditions	
Remarks On Visual Inspection			

### Previous Laboratory Analysis Details

Sr No	Sample ID	Lab Code	Dispatched On	Received On	Analysis Expected Start Date	Analysis Expected End Date	Analysis Start Date	Analysis End Date	Result	Report	Lab Name
1	2010220190BHMQ4Z	Eia-chennai	Feb 14, 2019	Feb 15, 2019	Feb 15, 2019	Feb 19, 2019	Feb 15, 2019	Feb 19, 2019	Fail	View Report	Export Inspection Agency, Chennai

### Laboratory Selection

Mode Of Dispatch	Lab Representative	Date Of Dispatch	08/05/2019
Laboratory Name	FRSL GHAZIABAD, GHAZIABAD	Remarks	Please Enter Remarks...
Tests To Perform	ACID INSOLUBLE ASH IN DIL. HCl (ON DRY BASIS) ACID VALUE ACIDITY OF EXTRACTED FAT(AS OLEIC ACID) ALCOHOLIC ACIDITY ARGEMONE OIL ACIDITY OF EXTRACTED FAT(AS OLEIC ACID)	Any Other Special Tests To Perform	Please Enter Names of Any Other Special Tests To Be Performed...



Food Safety and Standards Authority of India  
Ministry of Health & Family Welfare



## NO OBJECTION CERTIFICATE FOR CLEARANCE OF IMPORTED FOOD

NOC No: **RNOC201400000010**

Port of Entry/Location: **Chennai/Sanco**

To,  
The Deputy Commissioner of Customs /Asst. Commissioner of Customs  
**Chennai**

Food Article imported by: **ESJAYPEE IMPEX PVT. LTD**

FSSA License No:

IGM Number: **2077874**

Bill of Entry Number: **4548169**

IECode: **0488014166**

Dated: **Feb 04, 2014**

CHA Name: **S.I. PARAMASIVA NADAR & SONS**

Product	Sample ID	IGM Number	Import Purpose	Mode	Product(s) as per Bill of Entry	Exporting Country
STAR ANISEED [09096119, CoffeeTeamate and spices]	RT201402000045191	2077874	Commercial	Sea	STAR ANISEED	VIETNAM SOC REP

This office has no objection if the product(s) mentioned above is released from this port as the result(s) of the inspection / analysis shows that the sample(s) conform to the specification(s) under the FSS Act 2006 and rules and regulations made thereunder.

This is for your information and necessary action please.

Remark: **PASS**

# Short-comings in the Existing System & New Requirements



- **Scalability:** With the expansion, new Point of Entries (PoEs) will be directly monitored by FSSAI but the system is not scalable to cater such requests.
- **Robustness:** Since the existing system was developed using complex set of queries, it becomes very difficult for development team to introduce/implement any new functionality/change request in application i.e. No CMS (content Management System) exists in the existing System
- **Performance Tracker Dashboard:** No functionality to track the performance of Field Officers.
- **Risk Management System:** Only static RMS exist in the FICS. No provision to set the threshold of the parameters involved in the process.
- **MIS Reporting:** No provision to fetch reports through dash-board for Users.
- **Data Analytics:** Real time graphical representation / analytical tool exist for analysing data.
- **Online review functionality:** The process for appeal after rejection of consignment is manual at present now. All records being maintained offline.
- **Indian Food Safety Alert Portal (IFSAP):** There exist an independent application which captures the data for rejection of imported food items from different countries. The process of feeding data into application is a manual process.
- **Supervisory Roles:** Regional Directors can check only the status of pendencies but can't perform any operation related to it.
- **OTP based login:** Presently captcha based login exist, for security, OTP based robust features required.
- **Single-Sign on:** No provision for single sign on login to access related applications (INFoLNET, FoSCoS, etc.)
- **Multi Lingual Support:** Present application is supporting only English language. As per GIGW Guidelines, the application must be bi-lingual.



# Technical & Functional Requirements for new System



- **Open Technology:** As per plan, new version should be developed in open source technology preferably in JAVA, so that it becomes easy to integrate with other existing applications.
- **Code Design:** The code should be modular to handle future change requests and new enhancements.
- **Application scalability:** A scalable system can handle increasing numbers of requests without adversely affecting response time and throughput. System should be adaptable to accommodate new point of entries when required.
- **Content Management System:** A content management system (CMS) is used to manage and deploy website content. Content managers and authors can make changes without the help of a Developer.
- **Simplified application filling process:** About 80% of the information is shared with FSSAI through single window message exchange. The rest of the information is filled by importer/CHA in FICS (version 1). To make the application filling process faster and easy, the no. of fields is to be reduced or eliminated if not required. Drop down options should be made available for convenience.
- **Centrally Allotment of applications for scrutiny:** Presently the system is designed in such a manner that applications are allotted for scrutiny port wise which will be allotted work load wise across all ports in new system.
- **Sharing of end-use declaration field:** There should be a provision for sharing end use declaration field through single window in case of not in scope/dual use items at the time of initial scrutiny. This would save the time for issuing out of certificate at initial screening, importer need not require to go through complete application filing and scrutiny process.

# Technical & Functional Requirements for new System

- **Batch-wise sampling:** Provision to be made in new version of FICS to capture batch number of product so that Authorized Officers/ Technical Officers to perform batch-wise sampling.
- **Performance Tracker Dashboard:** To have a monitoring / management system for FSSAI to review the performance of Field Officers to reduce the dwell time at different stages.
- **Geo-tagging and QR code based sample id allotment:** Geo-to be introduced to help in identifying the sampling location and to introduce QR-Code to store the information about the sample(product type, quantity etc.)
- **Multiple AO functionality:** In existing system the mapping of AO's is Port-wise which is one AO per port. With the increasing work load at some major ports there is a need for multiple AO's in which the applications will be allotted on alternate basis.
- **MIS reporting:** Multiple reports required for different logins/dashboards viz. CEO, Director, AO etc.
- **Data Analytics:** Graphical presentation of data to know the top trends, port performance etc.
- **Risk Management System:** A dynamic risk categorisation system with variable operating parameters. Surveillance and compliance to be part of RMS.
- **Operation roles to HQ Director & Regional Directors:** Access to live application to perform operational related activities & changes.

# Features of FIECS 2.0

## Scalable

- Modular Code design
- Content Management System(CMS)
- More Concurrent users

## Faceless Scrutiny

- Centrally allocation of applications
- Load balancer to reduce scrutiny time
- Calibration

## Escalation matrix

- Performance Matrix

# Features of FICS 2.0

## Provision for dynamic RMS in FICS

- Capable to process all BOEs
- Variable parameter threshold setting

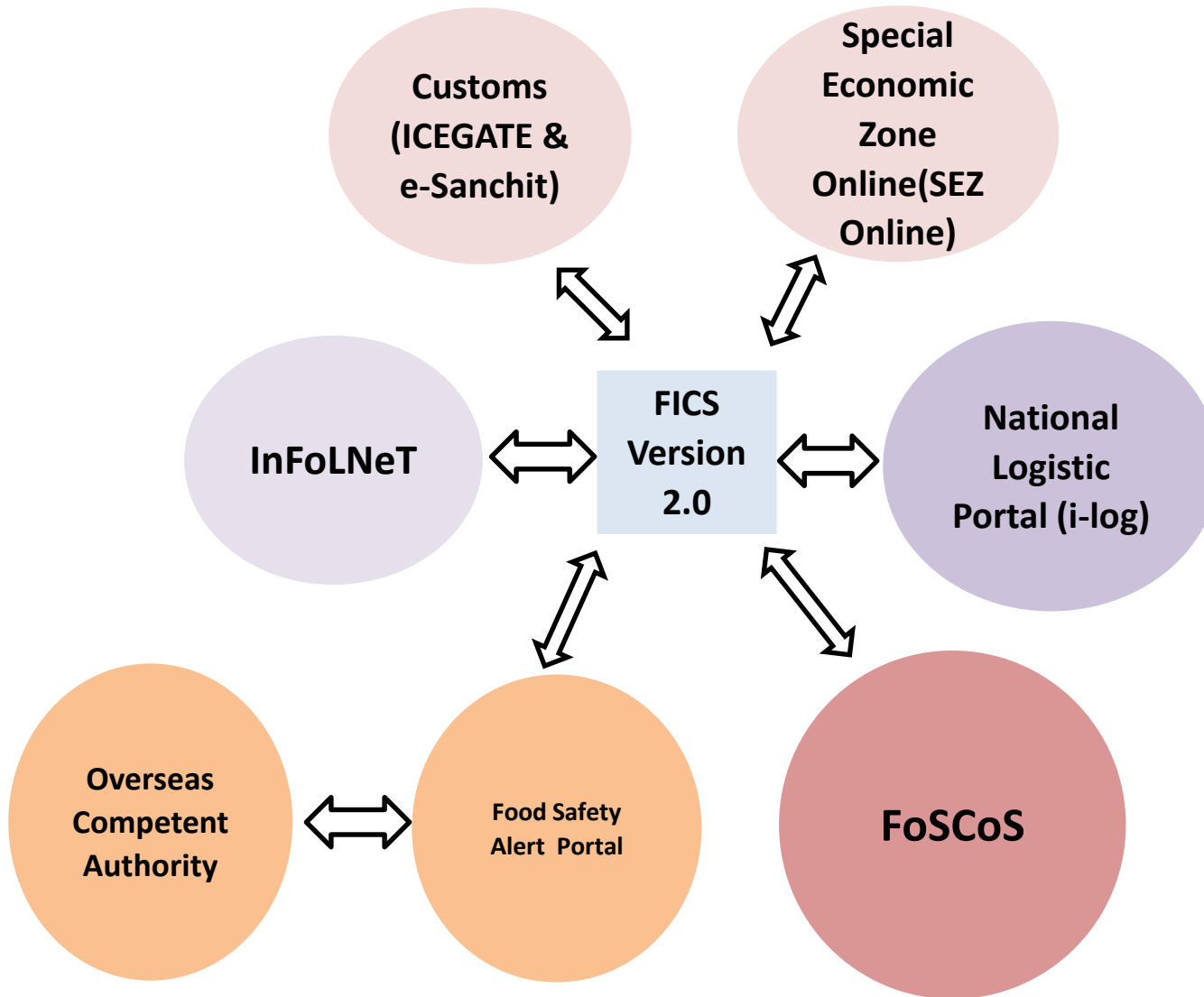
## Electronic message exchange with overseas CA

- Health certificates
- Import Alerts

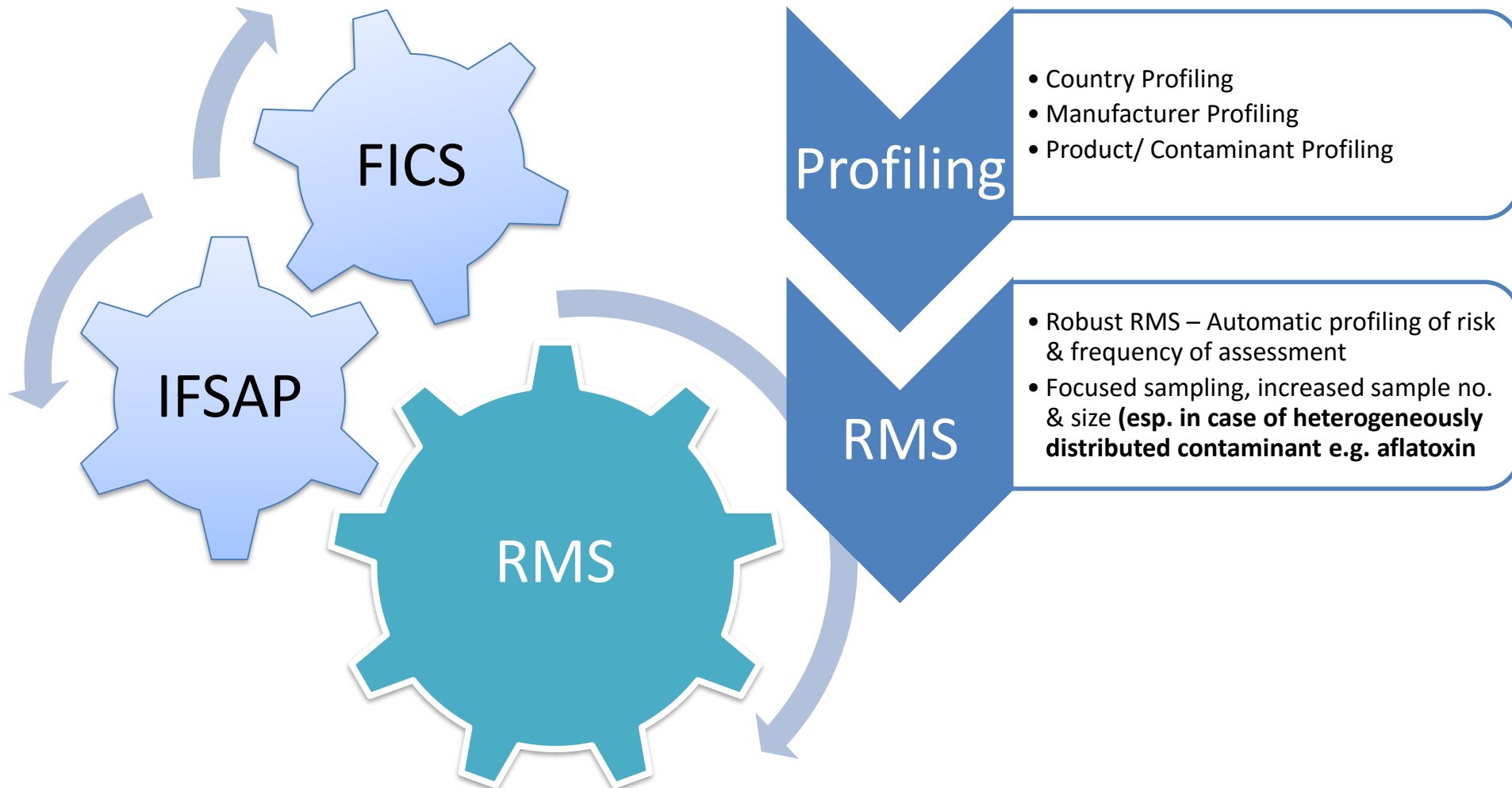
## Integration with other portals

- National Logistics Portal(i-Log)
- Customs
- DGFT
- InfoLnet
- Food Safety Alert Portal
- FoSCoS

# Integration with External Interface



# INDIAN FOOD SAFETY ALERT PORTAL



# INTEGRATION WITH EXPORT ALERT MONITORING PORTAL OF DOC

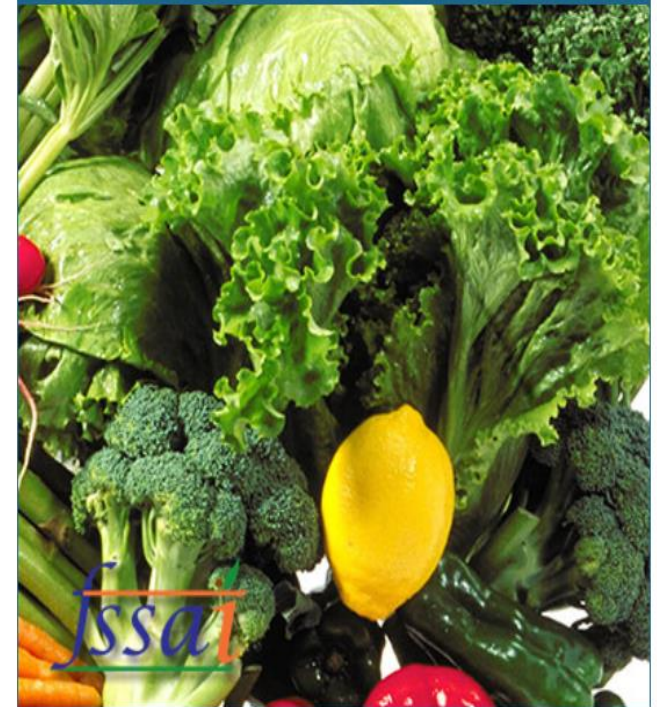


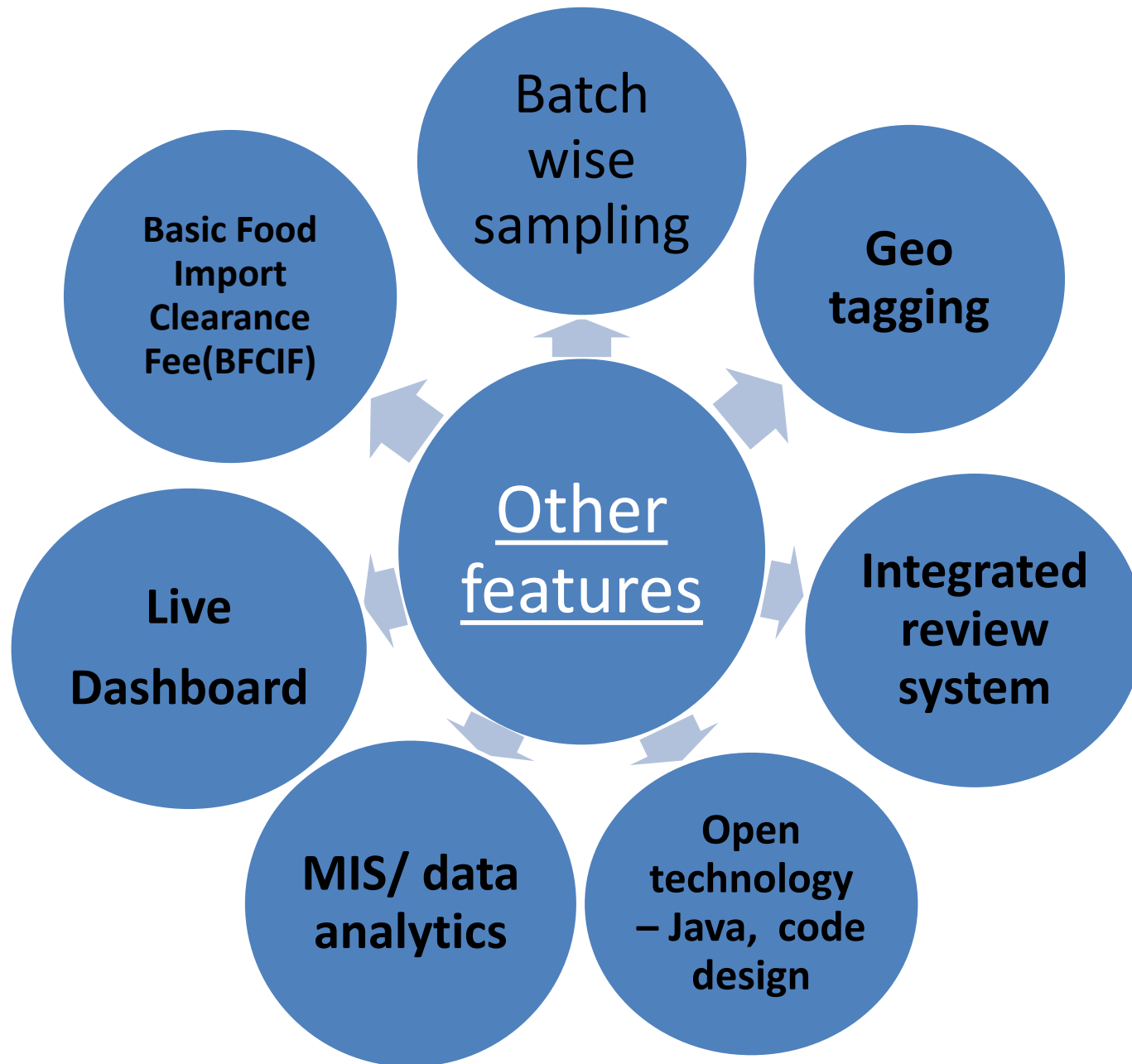
भारत सरकार  
वाणिज्य एवं उद्योग मंत्रालय  
Government of India  
Ministry of Commerce and Industry

## Exports



## Imports







# Queries Session



**Thank you**

